

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0004324/2020	SARAT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /37 /2020 () //
2	BLAPL/0004325/2020	BABUL @ RAKESH JENA VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /159 /2020 () //
3	BLAPL/0004326/2020	PRADIP KUMAR JENA @ AKASH PATTNAIK @ VS STATE OF ODISHA	P.R.SINGH @ BUBU VS	DHENKANAL SADAR /333 /2019 () //
4	BLAPL/0004327/2020	SAMIR SAHU VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	HINJILI (ASKA) /236 /2019 () //
5	BLAPL/0004328/2020	SUDHIR KANTA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	JARADA /87 /2019 () //
6	BLAPL/0004329/2020	AJAY @ SOMANATH RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	R.UDAYAGIRI /23 /2020 () //
7	BLAPL/0004330/2020	GOBINDA BARIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BOLANGIR SADAR /62 /2019 () //
8	BLAPL/0004331/2020	DEBANDRA @ DEBENDRA KHORA VS STATE	AMIT PRASAD BOSE VS	BOIPARIGUDA /170 /2019 () //
9	BLAPL/0004332/2020	ALONGIR SEIKH VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /15 /2020 () //
10	BLAPL/0004333/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LAXMISAGAR P.S. /257 /2019 () //
11	BLAPL/0004334/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHANDAGIRI P.S. /727 /2019 () //

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12	BLAPL/0004335/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LAXMISAGAR P.S. /254 /2019 () //
13	BLAPL/0004336/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LAXMISAGAR P.S. /43 /2019 () //
14	BLAPL/0004337/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LAXMISAGAR P.S. /66 /2019 () //
15	BLAPL/0004338/2020	NALU SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	LAXMISAGAR P.S. /236 /2019 () //
16	BLAPL/0004339/2020	SUNIL KUMAR MAHAKUL VS STATE OF ODISHA	B.SAHOO VS	JAMANKIRA /42 /2020 () //
17	BLAPL/0004340/2020	BRIJESH KUMAR GUPTA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	PURI SADAR /2 /2020 () //
18	BLAPL/0004341/2020	SRIRAM RABINDRA VS STATE OF ODISHA	D.R.BHOKTA VS	CHANDILI /33 /2019 () //
19	BLAPL/0004342/2020	GOURA PARUA VS STATE OF ODISHA	ANIRUDHA DAS VS	LATHOR /101 /2019 () //
20	BLAPL/0004343/2020	GAGAN NAIK VS STATE OF ODISHA	D.R.BHOKTA VS	LAXMIPUR /46 /2014 () //
21	BLAPL/0004344/2020	ASHUTOSH MANHIRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BOLANGIR SADAR /27 /2020 () //
22	BLAPL/0004345/2020	RAJESH BISWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	PATNAGARH /99 /2020 () //
23	BLAPL/0004346/2020	KULDEEP SINGH @ CHINTU	AMIT PRASAD BOSE	BINIKA /14 /2017

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0004347/2020	NANADA @ ANDA @ TUKU SWAIN	SAMBEET PATTANAYAK	GOP /56 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0004348/2020	BHAGABAN KHATEI	BIDYALOK MOHAPATRA	DHARAKOT PS /127 /2013
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0004349/2020	JAYA KHARA	D.R.BHOKTA	PADWA /14 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0004350/2020	MANTU @ GOURANGA SA @ GOURANGA CH.	AMULYA RATNA PANDA	BALASORE SADAR /94 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0004351/2020	DILLIP BAHIDAR	AMULYA RATNA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0004352/2020	RUPESH SINGH BESHRA	AMULYA RATNA PANDA	GOCHHAPADA /41 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0004353/2020	KASIM ALI	AMULYA RATNA PANDA	BOIPARIGUDA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0004354/2020	AMINUL SEIKH	AMULYA RATNA PANDA	BOIPARIGUDA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0004355/2020	TANMAYA MANDAL	AMULYA RATNA PANDA	BOIPARIGUDA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0004356/2020	NEPAL MANDOL	AMULYA RATNA PANDA	BOIPARIGUDA /125 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0004357/2020	HASIR UDDIN	AMULYA RATNA PANDA	BOIPARIGUDA /125 /2019
		VS	VS	()

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35	BLAPL/0004358/2020	STATE OF ODISHA SANTOSH BAGARTI VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /17 /2020 ()
36	BLAPL/0004359/2020	STATE OF ODISHA PRAFULLA BAGARTI VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /17 /2020 ()
37	BLAPL/0004360/2020	STATE OF ODISHA RADHE @ PANA @ BHAIJAN @ RAKESH NATH	ARUN KUMAR DAS-1 VS	// KAMAKHYANAGAR /56 /2018 ()
38	BLAPL/0004361/2020	STATE OF ODISHA DIPAK BHUTIA VS	ARUN KUMAR DAS-1 VS	// TUMUSINGA /77 /2020 ()
39	BLAPL/0004362/2020	STATE OF ODISHA CHINKU @ CHINMAY TARAI VS	BIPLAB KUMAR DASH VS	// BINJHARPUR /43 /2019 ()
40	BLAPL/0004363/2020	STATE OF ODISHA LOKAMAN KHAN @ LOKMAN KHAN VS	SMRUTI RANJAN MOHAPATRA VS	// CHAKAPADA PS /18 /2020 ()
41	BLAPL/0004364/2020	STATE OF ODISHA BIMILLI DEVI VS	PUSPAMITRA MOHAPATRA VS	// CHITRAKONDA /145 /2019 ()
42	BLAPL/0004365/2020	STATE OF ODISHA GHANA MAJHI VS	TARA PRASAD MOHAPATRA VS	// MUDANPUR RAMPUR /49 /2020 ()
43	BLAPL/0004366/2020	STATE OF ODISHA CHANDAN BEHERA VS	KASHINATH PATTNAIK VS	// BARANGA /173 /2019 ()
44	BLAPL/0004367/2020	STATE OF ODISHA DEVENDRA NAG @ DEBENDRA NAG VS	ARIJEET MISHRA VS	// JEYPORE SADAR /78 /2020 ()
45	BLAPL/0004368/2020	STATE OF ODISHA CHANDAN BEHERA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// BARANGA /177 /2019 () //

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46	BLAPL/0004369/2020	KHAGA @ KHAGESWAR @ SANJAYA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /47 /2005 () //
47	BLAPL/0004370/2020	KASHYAMANANDA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /190 /2019 () //
48	BLAPL/0004371/2020	KASHYAMANANDA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /188 /2019 () //
49	BLAPL/0004372/2020	KASHYAMANANDA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /169 /2019 () //
50	BLAPL/0004373/2020	PINTU BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /81 /2020 () //
51	BLAPL/0004374/2020	UDE MAJHI @ TANAKUDU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHAWANIPATNA SADAR /290 /2020 () //
52	BLAPL/0004375/2020	KABINA NAYAK @ KABI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANARAPAL /130 /2020 () //
53	BLAPL/0004376/2020	NABAGHANA SWAIN VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	PARADEEP LOCK /30 /2020 () //
54	BLAPL/0004377/2020	BALARAM SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /63 /2020 () //
55	BLAPL/0004378/2020	SIBA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /63 /2020 () //
56	BLAPL/0004379/2020	MANASH RANJAN NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /63 /2020 () //
57	BLAPL/0004380/2020	PURNA CHANDRA MALLIK @ CHHACHALI	ARIJEET MISHRA	PANIKOILI /213 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004381/2020	DEBA KABASI	ASIT KUMAR JENA	MALKANGIRI /250 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004382/2020	ANTARYAMI PUHAN	DEVASHIS PANDA	JAGATSINGPUR /169 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004383/2020	SAMIR KUMAR PANDA	DEVASHIS PANDA	SHERAGADA /50 /2010
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004384/2020	HEMANTA BIBHAR	MANAS CHAND	KHETRARAJPUR /187 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004385/2020	SWADHIN MAJHI	BIJAYA KUMAR RAGADA	BURLA /285 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004386/2020	SAGAR MALLICK	SAMARENDRA MOHANTY	BALIKUDA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004387/2020	SANJAYA SAHU	LAXMAN PRADHAN	BALLIGUDA /109 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004388/2020	RAJIN DEEP	BIJAYA KUMAR RAGADA	BURLA /372 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004389/2020	MALAYA KUMAR RANA	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004390/2020	BIBHU PRASAD SINGH @ BIBHUDATTA SINGH	B.K.GHADEI	TANGI /11 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004391/2020	NARENDRA BANDAKI	SURYAKANTA DWIBEDI	KANTAMAL /30 /2020
		VS	VS	()

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69	BLAPL/0004392/2020	STATE OF ODISHA TUNA SAHU VS	SURYA KANTA PRADHAN VS	// HANDAPA /67 /2019 ()
70	BLAPL/0004393/2020	STATE OF ODISHA JITU @ BHAKTABANDHU MISHRA VS	BIJAYA KUMAR RAGADA VS	// BURLA /268 /2019 ()
71	BLAPL/0004394/2020	STATE OF ODISHA CHAINA @ RANJIT CHEMEI VS	MANAS CHAND VS	// MANCHESWAR P.S. /379 /2019 ()
72	BLAPL/0004395/2020	STATE OF ODISHA SURAJ KAKLET VS	BIJAYA KUMAR RAGADA VS	// BURLA /120 /2019 ()
73	BLAPL/0004396/2020	STATE OF ODISHA JITEN @ JITENDRA NAG VS	MANAS CHAND VS	// KESINGA /44 /2020 ()
74	BLAPL/0004397/2020	STATE OF ODISHA ANGAD PARIDA @ ANGADA PARIDA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /173 /2020 ()
75	BLAPL/0004398/2020	STATE OF ODISHA PRIYA BAG @ SURUBABU BAG VS	SURYAKANTA DWIBEDI VS	// TUSRA /190 /2019 ()
76	BLAPL/0004399/2020	STATE OF ODISHA SEKH JISAN @ SEKH JABBAR HUSSAIN VS	SUNIL KUMAR PANDA VS	// DHANUPALI /167 /2020 ()
77	BLAPL/0004400/2020	STATE OF ODISHA ASHOK MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /358 /2019 ()
78	BLAPL/0004401/2020	STATE OF ODISHA JAGABANDHU SAHANI @ JAGA VS	SUNIL KUMAR PANDA VS	// GONDIA /58 /2020 ()
79	BLAPL/0004402/2020	STATE OF ODISHA JANMEJAYA RAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAIRA /11 /2020 () //

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80	BLAPL/0004403/2020	RAMESH SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /88 /2020 () //
81	BLAPL/0004404/2020	MALAYA CHHATRA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /170 /2020 () //
82	BLAPL/0004405/2020	RAGHU PURTY VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /170 /2020 () //
83	BLAPL/0004406/2020	RADHA GAGARAI VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CHOUDWAR /170 /2020 () //
84	BLAPL/0004407/2020	KORADA BALAJI KRISHNA @ K.BALAJI KRISHNA VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /76 /2016 () //
85	BLAPL/0004408/2020	BAPINA SETHY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /56 /2020 () //
86	BLAPL/0004409/2020	K.DINESH KUMAR VS STATE OF ODISHA	V.NARASINGH VS	BERHAMPUR TOWN /97 /2020 () //
87	BLAPL/0004410/2020	BHABANI SHANKAR SAHU @ BABU VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /261 /2013 () //
88	BLAPL/0004411/2020	DEBENDRA BINDHANI @ BABU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHUNTA /17 /2020 () //
89	BLAPL/0004412/2020	MUNI KUMARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
90	BLAPL/0004413/2020	JANMEJAY PATRA @ BABULI PATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KAPTIPADA /140 /2020 () //
91	BLAPL/0004414/2020	RAMSUDAN RAI	RAJIB LOCHAN PATTNAIK	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0004415/2020	ASHOK @ ASHOK KUMAR KHATEI	PULAKESH MOHANTY	FATEGARH /178 /2019
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0004416/2020	AJAY MAHATO	RAJIB LOCHAN PATTNAIK	//0
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0004417/2020	JITENDRA KUMAR RAI	RAJIB LOCHAN PATTNAIK	//0
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0004418/2020	BHAJAMAN SAHOO	RAJIB LOCHAN PATTNAIK	BORIGUMMA /56 /2019
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0004419/2020	DEBENDRA NAG @ BHELKU	SMRUTI RANJAN MOHAPATRA	JEYPORE SADAR /119 /2019
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0004420/2020	RATIKANTA SWAIN @ RUDRA	AMLAN SHAKTI PAUL	DHENKANAL TOWN /74 /2020
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0004421/2020	ASHOK KUMAR DAT @ DUTTA	PRAVASH CHANDRA JENA	RAIBANIA /3 /2020
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0004422/2020	RAJU BINDHANI @ SHALKU	PRAVASH CHANDRA JENA	JALESWAR /53 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0004423/2020	BRAJABANDHU DASH	PRAVASH CHANDRA JENA	NAYAGARH SADAR /39 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0004424/2020	MANAS KUMAR NAYAK	PRAVASH CHANDRA JENA	AGARAPADA /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0004425/2020	RINKU @ SIDHARTHA GOUTAM SAHU	PRAMODA KUMAR MISHRA	PATTAMUNDAI /208 /2020
		VS	VS	()

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103	BLAPL/0004426/2020	STATE OF ODISHA ARJUNA BEHERA VS	AMLAN SHAKTI PAUL VS	// BANARAPAL /130 /2020 ()
104	BLAPL/0004427/2020	STATE OF ODISHA SUNIL SADANGI VS	JEETENDRA SAHU VS	// PUTASINGH /8 /2018 ()
105	BLAPL/0004428/2020	STATE OF ODISHA PRASANTA GHADEI VS	N.N.MOHAPATRA VS	// ASKA /167 /2013 ()
106	BLAPL/0004429/2020	STATE OF ODISHA KISHORE GANDA @ HARIJAN VS	ARIJEET MISHRA VS	// BORIGUMMA /43 /2011 ()
107	BLAPL/0004430/2020	STATE OF ODISHA PRADESH KUMAR MOHANTY @ RANU VS	H.N.MOHAPATRA VS	// KONARK /66 /2020 ()
108	BLAPL/0004431/2020	STATE OF ODISHA RAVI NARAYAN SAHOO VS	R.N.BISWAL VS	// / /0 ()
109	BLAPL/0004432/2020	STATE OF ODISHA BALAKRUSHNA NAYAK VS	BIBHUTIRANJAN MOHANTY VS	// PHIRINGIA /92 /2019 ()
110	BLAPL/0004433/2020	STATE OF ODISHA ASISH KUMAR VS	R.N.BISWAL VS	// HINJILI (CHATRAPUR) /184 /2019 ()
111	BLAPL/0004434/2020	STATE OF ODISHA BIJAY DEY @ CHHUNIA VS	PRAVASH CH.JENA VS	// BHOGRAI /10 /2020 ()
112	BLAPL/0004435/2020	STATE OF ODISHA SUSIL SWAIN VS	B.B.ROUTRAY VS	// BANAPUR P.S. /190 /2020 ()
113	BLAPL/0004436/2020	STATE OF ODISHA BADRA MURMU VS STATE OF ODISHA	NIRANJAN LENKA VS	// BARIPADA SADAR /20 /2005 () //

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114	BLAPL/0004437/2020	JADIA @ DADHA @ SURESH SETHY VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (BHANJANAGAR) /113 /2019 0 //
115	BLAPL/0004438/2020	JENAMANI NAIK @ JENAMANI NAYAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	THAKURGARH /31 /2020 0 //
116	CMP/0000396/2020	HASRATUN BEGUM VS GULSAN BIBI	M/S.S.A.NAYEEM VS	// 0 //
117	CMP/0000397/2020	GHANASHYAM BARIK VS CHINTAMANI SAHU	M/S.PRAFULLA KUMAR KAR VS	// 0 //
118	CONTAC/0000004/2020	AMULYA KUMAR PRADHAN VS PADMALOCHAN SAHOO	ADV VS	// 0 //
119	CONTC/0002230/2020	ABHAYA KUMAR SAHU VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
120	CONTC/0002231/2020	MAHESWAR SWAIN VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
121	CONTC/0002232/2020	RAJENDRA SAHU VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
122	CONTC/0002233/2020	SIRISH KUMAR MOHAPATRA VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
123	CONTC/0002234/2020	TAPAN KUMAR MANDAL VS CITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
124	CONTC/0002235/2020	TRIBHANJAN SAMANTARAY VS CHITHRA ARUMUGAM	ADV VS	// 0 //
125	CONTC/0002236/2020	PRAYAGA PRABHATA PANDA	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
126	CONTC/0002237/2020	DINABANDHU KHUNTIA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
127	CONTC/0002238/2020	DINABANDHU SWAIN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
128	CONTC/0002239/2020	DASARATHI KHUNTIA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
129	CONTC/0002240/2020	BATAKRUSHNA SWAIN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
130	CONTC/0002241/2020	DINABANDHU GOUDA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
131	CONTC/0002242/2020	BANAMBAR SWAIN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
132	CONTC/0002243/2020	BINOD BIHARI PANIGRAHI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
133	CONTC/0002244/2020	GOURI SHANKAR MAHAPATRO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
134	CONTC/0002245/2020	SADANANDA NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
135	CONTC/0002246/2020	PUSPANJALI DEVI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
136	CONTC/0002247/2020	RAMA CHANDRA DAS	ADV	//
		VS	VS	0

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		CHITHRA ARUMUGAM		//
137	CONTC/0002248/2020	USHA RANI PANDA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
138	CONTC/0002249/2020	CHITTA RANJAN MISHRA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
139	CONTC/0002250/2020	SUDHIR CHANDRA NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
140	CONTC/0002251/2020	BHAGABAN NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
141	CONTC/0002252/2020	PABITRA MOHAN NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
142	CONTC/0002253/2020	RAJANI KISHOR NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
143	CONTC/0002254/2020	ANANTA RAM PANDA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
144	CONTC/0002255/2020	YOGITA KUMARI PANIGRAHY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
145	CONTC/0002256/2020	RAMAKRUSHNA NAYAK	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
146	CONTC/0002257/2020	BISHNU PRASAD PATRO	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
147	CONTC/0002258/2020	PRANITA PADHY	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CONTC/0002259/2020	SURJAY NARAYAN PANDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
149	CONTC/0002260/2020	SIBA SANKAR PRADHAN VS CHITHRA ARUMUGAM	DURGESH NARAYAN RATH VS	// 0 //
150	CONTC/0002261/2020	PURNA CHANDRA JENA VS CHITHRA ARUMUGAM	DURGESH NARAYAN RATH VS	// 0 //
151	CONTC/0002262/2020	UMA PRASAD ACHARYA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
152	CONTC/0002263/2020	KABIRAJA GOUDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
153	CONTC/0002264/2020	SURENDRA NATH PRADHAN VS CHITHRA ARUMUGAM	DURGESH NARAYAN RATH VS	// 0 //
154	CONTC/0002265/2020	BRAJA CHARAN PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
155	CONTC/0002266/2020	MC OF GOBINDA CHANDRA HIGH SCHOOL VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
156	CONTC/0002267/2020	JALANDHAR PADHAN VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
157	CONTC/0002268/2020	RUSHIBAR MAJHI VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
158	CONTC/0002269/2020	M.C.OF PANCHAYAT HIGH SCHOOL,BAILO VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
159	CONTC/0002270/2020	PADMARAM SA	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		CHITHRA ARUMUGAM		//
160	CONTC/0002271/2020	TILAKAR SAHOO	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
161	CONTC/0002272/2020	DURGA CHARAN DAS	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
162	CONTC/0002273/2020	KRISHNA CHANDRA BUDHIA	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
163	CONTC/0002274/2020	UPENDRA KARAN	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
164	CONTC/0002275/2020	SIBA DALBEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
165	CONTC/0002276/2020	PRAFULLA KUMAR BHOI	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
166	CONTC/0002277/2020	MADHUSUDAN MOHARANA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
167	CONTC/0002278/2020	BYASADEV PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
168	CONTC/0002279/2020	ANADI CHARAN SWAIN	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
169	CONTC/0002280/2020	SUSANTA KUMAR SARAF	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
170	CONTC/0002281/2020	UMESH CHANDRA MISHRA	SATYAJIT SAMAL	//
		VS	VS	0

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171	CONTC/0002282/2020	CHITHRA ARUMUGAM SALIL RANJAN SIKDAR VS	SATYAJIT SAMAL VS	// // 0
172	CONTC/0002283/2020	CHITHRA ARUMUGAM NEHERU BAGARTY VS	SATYAJIT SAMAL VS	// // 0
173	CONTC/0002284/2020	CHITHRA ARUMUGAM NARAYAN NAYAK VS	SATYAJIT SAMAL VS	// // 0
174	CONTC/0002285/2020	CHITHRA ARUMUGAM HAREKRISHNA BIHARI VS	SATYAJIT SAMAL VS	// // 0
175	CONTC/0002286/2020	CHITHRA ARUMUGAM BAISHNABA NAIK VS	SATYAJIT SAMAL VS	// // 0
176	CONTC/0002287/2020	CHITHRA ARUMUGAM KALI CHARAN DASH VS	ADV VS	// // 0
177	CONTC/0002288/2020	CHITHRA ARUMUGAM ABHIMANYU BADATYA VS	ADV VS	// // 0
178	CONTC/0002289/2020	CHITHRA ARUMUGAM SK.QUAMUDDIN VS	ADV. VS	// // 0
179	CONTC/0002290/2020	DR. MONA SHARMA, I.A.S. NIRMAL CHANDRA PATTANAİK VS	ADV VS	// // 0
180	CONTC/0002291/2020	CHITHRA ARUMUGAM NAMITA KUMARI PALO VS	ADV VS	// // 0
181	CONTC/0002292/2020	CHITHRA ARUMUGAM SANTOSH KUMAR RAUT VS	ADV VS	// // 0
		CHITHRA ARUMUGAM		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CONTC/0002293/2020	RADHA KRUSHNA SAMAL VS CHITHRA ARUMUGAM	ADV VS	// 0 //
183	CONTC/0002294/2020	NIRANJAN PATRO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
184	CONTC/0002295/2020	PRADEEP KUMAR NAYAK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
185	CONTC/0002296/2020	R.KRISNA MURTY REDDY VS CHITHRA ARUMUGAM	ADV VS	// 0 //
186	CONTC/0002297/2020	SURENDRA PANDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
187	CONTC/0002298/2020	ASHOK KUMAR SWAIN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
188	CONTC/0002299/2020	B.SARA PATRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
189	CONTC/0002300/2020	SANJEEB KUMAR RATH VS SANJIV KUMAR CHOPRA, I.A.S.	ADV. VS	// 0 //
190	CONTC/0002301/2020	GANESH SWAIN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
191	CONTC/0002302/2020	PRAMOD KUMAR SAHU VS CHITHRA ARUMUGAM	ADV VS	// 0 //
192	CONTC/0002303/2020	CHANDRA SEKHAR SAHU VS CHITHRA ARUMUGAM	ADV VS	// 0 //
193	CONTC/0002304/2020	SANSARI BARIK	ADV	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
194	CONTC/0002305/2020	KRISHNA CHANDRA BUDHIA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
195	CONTC/0002306/2020	BYASADEV PRADHAN	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
196	CONTC/0002307/2020	AKHILA KUMAR JENA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
197	CONTC/0002308/2020	KRUPASINDHU TRIPATHY	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
198	CONTC/0002309/2020	RABINARAYAN SATAPATHY	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
199	CONTC/0002310/2020	SWETA KUMAR SWAIN	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
200	CONTC/0002311/2020	NABA KISHORE MOHAPATRA	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
201	CONTC/0002312/2020	JAGADISH BARIK	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
202	CONTC/0002313/2020	ABHAYA KUMAR PRADHAN	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
203	CONTC/0002314/2020	SANJAY KUMAR HOTA	K.SWAIN	//
		VS	VS	0
		CHITRA ARUMUGAM		//
204	CONTC/0002315/2020	NABA KISHORE CHOUDHURY	K.SWAIN	//
		VS	VS	0

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205	CONTC/0002316/2020	CHITRA ARUMUGAM NIRADA KUMAR BEHERA VS	K.SWAIN VS	// // 0
206	CONTC/0002317/2020	CHITRA ARUMUGAM RAMESH CHANDRA NAYAK VS	K.SWAIN VS	// // 0
207	CONTC/0002318/2020	CHITRA ARUMUGAM PRAHALAD MOHAPATRA VS	B.DASH VS	// // 0
208	CONTC/0002319/2020	MINATI JAGDEV AMULYA KUMAR PRADHAN VS	ADV VS	// // 0
209	CONTC/0002320/2020	PADMALOCHAN SAHOO MANUA ALIAS SK.MANIRUDDIN VS	ADV VS	// // 0
210	CONTC/0002321/2020	SAROJ KUMAR PANDA AMARNATH BAKSHI VS	ADV VS	// // 0
211	CONTC/0002322/2020	RANJANA CHOPRA RADHA MOHAN MISHRA VS	KRISHNA CHANDRA SAHU VS	// // 0
212	CONTC/0002323/2020	CHITHRA ARUMUGAM AJAYA KU.MISHRA VS	ADV VS	// // 0
213	CONTC/0002324/2020	CHITRA R. MUGAM ANURADHA CHOUDHURY VS	ADV VS	// // 0
214	CONTC/0002325/2020	CHITRA ARUMUGAM URMILA SATPATHY VS	ADV VS	// // 0
215	CONTC/0002326/2020	ANAND KUMAR BIJAY KUMAR BEHERA VS	ADV VS	// // 0
		DEBASISH PANIGRAHI		//

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216	CONTC/0002327/2020	RADHAKANTA MISHRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
217	CONTC/0002328/2020	BAIKUNTHANATH BARIK VS CHITHRA ARUMUGAM	ADV VS	// 0 //
218	CONTC/0002329/2020	SUBHALAXMI DAS VS DR.SAURABH GARG	ADV VS	// 0 //
219	CONTC/0002330/2020	PRAKASH KU.BHUJABAL VS BIBHUTI BHUSAN PATNAIK	ADV VS	// 0 //
220	CONTC/0002331/2020	SUMATI TRIPATHY VS CHITRA ARUMUGAM	ADV VS	// 0 //
221	CONTC/0002332/2020	SASHIKANTA SATAPATHY VS CHITRA ARUMUGAM	ADV VS	// 0 //
222	CONTC/0002333/2020	BIJAY KUMAR PANDA VS CHITRA ARUMUGAM	ADV VS	// 0 //
223	CONTC/0002334/2020	AKSHYA KUMAR DAS VS COMMISSIONER, SAMBALPUR MUNICIPAL CORPORATION,SAMBALPUR	MADHUMITA NAIK VS	// 0 //
224	CONTC/0002335/2020	SANTOSH KUMAR SWAIN VS DEORANJAN KUMAR SINGH	B.B.SWAIN VS	// 0 //
225	CONTC/0002336/2020	SAROJINI MISHRA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
226	CONTC/0002337/2020	RABINDRA KUMAR BALIARSINGH VS RANJAN KANHAR	KRISHNA CHANDRA SAHU VS	// 0 //
227	CONTC/0002338/2020	GOKULANANDA SAHOO	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
		SURENDRA KUMAR		//
228	CONTC/0002339/2020	GOKULA CHANDRA SAMAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		SURENDRA KUMAR		//
229	CONTC/0002340/2020	HARI NARAYAN DWIBEDY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		SURENDRA KUMAR		//
230	CONTC/0002341/2020	KARUNAKAR SAHOO	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		SURENDRA KUMAR		//
231	CONTC/0002342/2020	GANGADHAR DAS	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
232	CONTC/0002343/2020	JALADHAR JENA	ADV	//
		VS	VS	0
		DR.MONA SHARMA		//
233	CONTC/0002344/2020	HRUSIKESH THAKUR	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
234	CONTC/0002345/2020	KODANDADGAR BARAL	ADV	//
		VS	VS	0
		DR.MONA SHARMA		//
235	CONTC/0002346/2020	RAJ KUMAR TRIVEDI	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
236	CONTC/0002347/2020	CHHINU PARABHOI	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
237	CONTC/0002348/2020	LALITA PARABHOI	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
238	CONTC/0002349/2020	DAMBARU MALLIK	ADV	//
		VS	VS	0

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239	CONTC/0002350/2020	ATANU KUMAR SAMANTA BABAJI CHANDRAN MALLIK @ BABAJI MALLIK VS	ADV VS	// // 0
240	CONTC/0002351/2020	ATANU KUMAR SAMANTA PANDABA MALLIK VS	ADV VS	// // 0
241	CONTC/0002352/2020	ATANU KUMAR SAMANTA BIDYADHAR MALLIK VS	ADV VS	// // 0
242	CONTC/0002353/2020	ATANU KUMAR SAMANTA PRAVAKAR MALLIK VS	ADV VS	// // 0
243	CONTC/0002354/2020	ATANU KUMAR SAMANTA GADADHARA MALLIK VS	ADV VS	// // 0
244	CONTC/0002355/2020	ATANU KUMAR SAMANTA SRIRAM MALLIK VS	ADV VS	// // 0
245	CONTC/0002356/2020	ATANU KUMAR SAMANTA BHRAMARA MALLIK VS	ADV VS	// // 0
246	CONTC/0002357/2020	ATANU KUMAR SAMANTA BHAJAMANA MALLIK VS	ADV VS	// // 0
247	CONTC/0002358/2020	ATANU KUMAR SAMANTA DUSASAN MALLIK VS	ADV VS	// // 0
248	CONTC/0002359/2020	ATANU KUMAR SAMANTA PABITRAMOHAN PRADHAN VS	K.K.SWAIN VS	// // 0
249	CONTC/0002360/2020	CHITHRA ARUMUGAM MANOJA KUMAR SWAIN VS	adv. VS	// // 0
		CHITHRA ARUMUGAM		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	CONTC/0002361/2020	SANTOSH SAHOO VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
251	CONTC/0002362/2020	SUSANTA KUMAR PATEL VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
252	CONTC/0002363/2020	KRUSHNA CHANDRA JENA VS BISHNU PRASAD MISHRA	RANJIT SAMAL VS	// 0 //
253	CONTC/0002364/2020	RATNAKAR PALAI VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
254	CONTC/0002365/2020	ADHIKARI SWAIN VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
255	CONTC/0002366/2020	LAKSHMAN ROUT VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
256	CONTC/0002367/2020	AKSHAYA KUMAR PANDA VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
257	CONTC/0002368/2020	GOPABANDHU BHUYAN VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
258	CONTC/0002369/2020	NABAKISHOR PANDA VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
259	CONTC/0002370/2020	BIBHUTI BHUSAN BARAL VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
260	CONTC/0002371/2020	NARAYAN CHANDRA PANDA VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
261	CONTC/0002372/2020	SANJUKTA SAMAL	SATYAJIT SAMAL	//

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		VS	VS	0
		CHITHRA ARUMUGAM		//
262	CONTC/0002373/2020	RAMA CHANDRA DAS	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
263	CONTC/0002374/2020	DILLIP KUMAR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
264	CONTC/0002375/2020	SANJAY KUMAR SAMANTARAY	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
265	CONTC/0002376/2020	BIPIN BIHARI SENAPATI	SATYAJIT SAMAL	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
266	CONTC/0002377/2020	PRAFULLA CHANDRA KORKORA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
267	CONTC/0002378/2020	BIKASH RANJAN SAMAL	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
268	CONTC/0002379/2020	DILLIP KUMAR PARIDA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
269	CONTC/0002380/2020	NIRANJAN DALAI	CHITHRA ARUMUGA	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
270	CONTC/0002381/2020	RAMESH CHANDRA TRIPATHY	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
271	CONTC/0002382/2020	BANDHURAM SAHU	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
272	CONTC/0002383/2020	SATYANANDA JENA	SATYAJIT SAMAL	//
		VS	VS	0

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273	CONTC/0002384/2020	CHITHRA ARUMUGAM AJIT KUMAR BEHERA VS	SATYAJIT SAMAL VS	// // 0
274	CONTC/0002385/2020	CHITHRA ARUMUGAM GOBINDA CHANDRA BISWAL VS	K.K.SWAIN VS	// // 0
275	CONTC/0002386/2020	CHITHRA ARUMUGAM RATNAKAR NAYAK VS	SATYAJIT SAMAL VS	// // 0
276	CONTC/0002387/2020	CHITHRA ARUMUGAM NABA KISHORE NAYAK VS	K.K.SWAIN VS	// // 0
277	CONTC/0002388/2020	CHSITHRA ARUMUGAM PRASANT KUMAR DASH VS	SATYAJIT SAMAL VS	// // 0
278	CONTC/0002389/2020	CHITHRA ARUMUGAM KULAMANI SWAIN VS	SATYAJIT SAMAL VS	// // 0
279	CONTC/0002390/2020	CHITHRA ARUMUGAM SADANANDA PRADHAN VS	K.K.SWAIN VS	// // 0
280	CONTC/0002391/2020	CHITHRA ARUMUGAM KULAMANI SWAIN VS	SATYAJIT SAMAL VS	// // 0
281	CONTC/0002392/2020	CHITHRA ARUMUGAM SANTOSH KUMAR DORA VS	SATYAJIT SAMAL VS	// // 0
282	CONTC/0002393/2020	CHITHRA ARUMUGAM UMESH CHANDRA SAHOO VS	SATYAJIT SAMAL VS	// // 0
283	CONTC/0002394/2020	CHITHRA ARUMUGAM GHANASHYAM RANA VS	K.K.SWAIN VS	// // 0
		CHITHRA ARUMUGAM		//

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284	CONTC/0002395/2020	BIRABHADRA PANDA VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
285	CONTC/0002396/2020	BIBHUDATTA SWAIN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
286	CONTC/0002397/2020	MADAN MOHAN JATI VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
287	CONTC/0002398/2020	KAILASH SAHU VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
288	CONTC/0002399/2020	GANANATH NAYAK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
289	CONTC/0002400/2020	PRAVAT RANJAN NANDA VS CHITHRA ARUMUGAM	K.K.SWAIN VS	// 0 //
290	CONTC/0002401/2020	PRASANNA KUMAR MALLICK VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
291	CONTC/0002402/2020	SRIBATSA RANA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
292	CONTC/0002403/2020	ISRAEL CHARAN SUNA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
293	CONTC/0002404/2020	KSHIRA BANDHU MISHRA VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
294	CONTC/0002405/2020	CHUTU NAG VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
295	CONTC/0002406/2020	BASUDEV MISHRA	K.K.SWAIN	//

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		VS	VS	()
		CHITHRA ARUMUGAM		//
296	CONTC/0002407/2020	NIRANJAN ROUT	K.K.SWAIN	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
297	CONTC/0002408/2020	AKSHAYA KUMAR KHANDAI	ADV.	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
298	CONTC/0002409/2020	PURNA CHANDRA MALLICK	K.K.SWAIN	//
		VS	VS	()
		CHITHRA ARUMUGAM		//
299	CRLA/0000376/2020	BINOD PAL	PARTHA SARATHI NAYAK	JHARSUGUDA /269 /2019
		VS	VS	()
		STATE OF ODISHA		//
300	CRLMA/0000104/2020	JYOTI HARIJAN	PRASANTA KUMAR SAHOO	JEYPORE TOWN /18 /2020
		VS	VS	()
		STATE OF ORISSA		//
301	CRLMA/0000105/2020	AVIMANYU SETHI	BIJAYA KUMAR PARIDA (2)	NAYAPALLI P.S. /544 /2018
		VS	VS	()
		STATE OF ODISHA		//
302	CRLMC/0001124/2020	CHITARANJAN PRADHAN	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
303	CRLMC/0001125/2020	KHADAL SETHI @ KHADALA SETHI	JYOTIRMAYA SAHOO	MAHILA (BERHAMPUR) /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	CRLMC/0001126/2020	GOURI NAYAK @ GOLARI @ CHITA	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
305	CRLMC/0001127/2020	S.K.MUSTAK ALLI	JAGRUIT BARIK	BALICHANDRAPUR /267 /2019
		VS	VS	()
		STATE OF ODISHA		//
306	CRLMC/0001128/2020	PRAKASH PANDA @ PRAKASH KU.PANDA	MOHANDRA KUMAR MOHAPATRO	DHARAMGARH /19 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	CRLMC/0001129/2020	STATE OF ODISHA BINOD KU.PRUSTY VS	GYANALOKA MOHANTY VS	// KARANJIA /6 /2020 ()
308	CRLMC/0001130/2020	STATE OF ORISSA PRASANA KU.BEHERA@SUDAM VS	SAMARENDRA BAHADUR VS	// ERASAMA /3 /2019 ()
309	CRLMC/0001131/2020	STATE OF ODISHA KAILASH CHETTY VS	ARIJEET MISHRA VS	// JEYPORE SADAR /3 /2018 ()
310	CRLMC/0001132/2020	STATE OF ORISSA JIMI NAHAK VS	PRASANTA KUMAR NANDA VS	// SHERAGADA /99 /2018 ()
311	CRLMC/0001133/2020	STATE OF ODISHA SATYANARAYAN MAHAKUD VS	U.C.MISHRA VS	// SIMULIA /224 /2019 ()
312	CRLMC/0001134/2020	STATE OF ODISHA GOPAL CH.KAR VS	SACHIDANANDA NAYAK VS	// BINJHARPUR /204 /2017 ()
313	CRLMP/0000671/2020	STATE OF ODISHA BISWANATH MISHRA VS	TUNA SAHU VS	// / /0 ()
314	CRLMP/0000672/2020	STATE OF ODISHA PRATAP CHANDRA DEHURY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
315	CRLMP/0000673/2020	STATE OF ODISHA ABHAY SETHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
316	CRLMP/0000674/2020	STATE OF ODISHA GOLAKHA CHANDRA BEHERA VS	S.K.TRIPATHY VS	// / /0 ()
317	CRLMP/0000675/2020	STATE OF ODISHA M/S.MANAPPURAM FINANCE LTD. VS D.G.P,ODISHA	T.K.J.SAMANTA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	CRLMP/0000676/2020	GANAMITRA MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 0 //
319	CRLMP/0000677/2020	RASMITA MISHRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
320	CRLMP/0000678/2020	ASHOK SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
321	CRLMP/0000679/2020	SUNITA PRADHAN VS STATE OF ODISHA	N.SAHANI VS	RANPUR /309 /2015 0 //
322	CRLMP/0000680/2020	SAROJ KUMAR NAYAK VS STATE OF ODISHA	N.SAHANI VS	//0 0 //
323	CRLMP/0000681/2020	KAMINI SUNA VS STATE OF ODISHA	M/S.P.C.MISHRA VS	REAMAL /30 /2020 0 //
324	CRLMP/0000682/2020	ARUN KUMAR MAHAPATRA VS STATE OF ODISHA	M/S.S.K.BHANJADEO VS	//0 0 //
325	FAO/0000596/2020	DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE CO. LTD. VS TAPAN KU.DAS	OPINDEO SAMANTARAY VS	// 0 //
326	FAO/0000597/2020	KUNIMANI PARIDA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
327	ITA/0000019/2020	916 EPARI JEWELLER PVT. LTD. VS PRINCIPALA COMMISSIONER OF INCOME TAX	DR. KANHAYALAL SHARMA VS	// 0 //
328	ITA/0000020/2020	PRINCIPAL COMMISSIONER OF INCOME TAX VS INDIAN METALS AND FERRO ALLOYS LTD.	TUSHAR KANTI SATAPATHY, SR.S.C. OF INCOME TAX VS	(OHC 0 //
329	MACA/0000475/2020	PUSPANJALI SAMAL	B.SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		MINAKHI SAHOO		//
330	MACA/0000476/2020	THE NEW INDIA ASSURANCE CO. LTD.	SUBHA BIKASH PANDA	//
		VS	VS	0
		HIMANSU MISHRA		//
331	MACA/0000477/2020	NATIONAL INSURANCE CO. LTD.	MRINALINI PADHI	//
		VS	VS	0
		TILATAMA DAS		//
332	MACA/0000478/2020	ANUP DAS	P.R.PATNAIK	//
		VS	VS	0
		MANATO SAHOO		//
333	MATA/0000071/2020	MANOJ DAS	RITU RANJAN CHHOTRAY	//
		VS	VS	0
		SUJATA MOHANTY		//
334	RPFAM/0000105/2020	USHARANI SAHOO	HEMANTA KUMAR RATSINGH	//
		VS	VS	0
		PRAKASH NALINI PARIDA		//
335	RSA/0000159/2020	SK. ABDUL GANI	ARIJEET MISHRA	//
		VS	VS	0
		SK.ABDUL GAFAR		//
336	WA/0000389/2020	AJAY KUMAR BEHERA	HARA PRASAD RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WA/0000390/2020	DR.GAJENDRA KUMAR PRADHAN	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WA/0000391/2020	DR.SANJUKTA SAHOO	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
339	WA/0000392/2020	DR.ANAM CHARAN RAUL	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015109/2020	PRAMOD KU.BISWAL	K.K.SWAIN	//
		VS	VS	0

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FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0015110/2020	STATE OF ODISHA SATYABAN PANIGRAHI VS	K.K.SWAIN VS	// // 0
342	WP(C)/0015111/2020	STATE OF ODISHA RADHAKANTA DIXIT VS	K.K.SWAIN VS	// // 0
343	WP(C)/0015112/2020	STATE OF ODISHA PADMA CHARAN SAHU VS	JITENDRA KUMAR DIGAL VS	// // 0
344	WP(C)/0015113/2020	STATE OF ODISHA KUBER PRADHAN VS	K.K.SWAIN VS	// // 0
345	WP(C)/0015114/2020	STATE OF ODISHA ANJAN KU.NAYAK VS	K.K.SWAIN VS	// // 0
346	WP(C)/0015115/2020	STATE OF ODISHA BINOD CH.MEHER VS	K.K.SWAIN VS	// // 0
347	WP(C)/0015116/2020	STATE OF ODISHA LOKANATH MEHER VS	K.K.SWAIN VS	// // 0
348	WP(C)/0015117/2020	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	JITENDRA KUMAR DIGAL VS	// // 0
349	WP(C)/0015118/2020	STATE OF ODISHA HRUSIKESH CHAND VS	K.K.SWAIN VS	// // 0
350	WP(C)/0015119/2020	STATE OF ODISHA MANOJ KU.NAIK VS	K.K.SWAIN VS	// // 0
351	WP(C)/0015120/2020	STATE OF ODISHA SUNITA SETHY VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0015121/2020	DHANANJAYA BISWAL VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
353	WP(C)/0015122/2020	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
354	WP(C)/0015123/2020	SARAT KU.SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
355	WP(C)/0015124/2020	LAXMI BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
356	WP(C)/0015125/2020	LAXMI BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
357	WP(C)/0015126/2020	GOPINATH PADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
358	WP(C)/0015127/2020	ARATI PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
359	WP(C)/0015128/2020	ARUN KU.NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
360	WP(C)/0015129/2020	SOVANA DASH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
361	WP(C)/0015130/2020	TIKESWARI NAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
362	WP(C)/0015131/2020	ARCHANA PATI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
363	WP(C)/0015132/2020	BIROJA KU.PATRA	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015133/2020	BABULI BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0015134/2020	GITANJALI SAMAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0015135/2020	BALAKARISHNA SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0015136/2020	AKSHAYA KU.PARIMANIK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0015137/2020	RANJAN KU.PADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015138/2020	SUBAS BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015139/2020	RAJ KISHORE PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0015140/2020	PRASANTA KUMAR ROUL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		ADDL. D.G.OF POLICE		//
372	WP(C)/0015141/2020	BABITARANI PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0015142/2020	GOPINATH PRADHAN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015143/2020	AKHAYA KUMAR NAIK	JITENDRA KUMAR DIGAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0015144/2020	ADDL.D.G.-CUM-DIRECTOR, BPSPA PANCHANAN DIGAL VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //
376	WP(C)/0015145/2020	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED VS UNION OF INDIA	KARTIK KURMY VS	// 0 //
377	WP(C)/0015146/2020	LAXMINARAYAN PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
378	WP(C)/0015147/2020	PRATAP KU.MOHANTY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
379	WP(C)/0015148/2020	SUDHIR PATEL VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0 //
380	WP(C)/0015149/2020	RAJENDRI PERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
381	WP(C)/0015150/2020	RANJAN KUMAR ROUT VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //
382	WP(C)/0015151/2020	SAILABALA PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
383	WP(C)/0015152/2020	MANDAKINI PANIGRAHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
384	WP(C)/0015153/2020	TAPAN KUMAR SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
385	WP(C)/0015154/2020	SARAT CHANDRA MOHAPATRA VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0015155/2020	SUBHASA CHANDRA NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
387	WP(C)/0015156/2020	KARTIKESWAR PANDEY VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
388	WP(C)/0015157/2020	PROBODHA KUMAR MOHAPATRA VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //
389	WP(C)/0015158/2020	SARAT KUMAR KISHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
390	WP(C)/0015159/2020	JOGINDRA KU.SAHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
391	WP(C)/0015160/2020	MADHUMITA PATNAIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
392	WP(C)/0015161/2020	SHAKTI SINGH VS THE ADDITIONAL CHIEF SECRETARY	H.S.DALAI VS	// 0 //
393	WP(C)/0015162/2020	SANJIB KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
394	WP(C)/0015163/2020	DILESWAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
395	WP(C)/0015164/2020	LAMBODAR NIAL VS STATE OF ODISHA	A.K.SAHOO VS	// 0 //
396	WP(C)/0015165/2020	DIKHIT SINGH VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
397	WP(C)/0015166/2020	UDHABA THAMBA	A.K.SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0015167/2020	DINABANDHU GARTIA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0015168/2020	SUFI ARA BEGUM	DHULIRAM PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0015169/2020	SUBASIS ROUT	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0015170/2020	SASHIBHUSAN RATH	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0015171/2020	PRAMOD KUMAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0015172/2020	PRASANNA KUMAR DAS	DEBENDRA MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0015173/2020	DHARANIDHAR BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0015174/2020	ISWAR CHANDRA PRADHAN	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0015175/2020	SADASHIBA PANDEY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0015176/2020	JAYANTI SETH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0015177/2020	Y.GANAPATI	P.C.CHHINCHANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0015178/2020	COMPETENT AUTHORITY AND CHAIRMAN UTKAL GRAMEEN BANK MANMOHAN MAHAPATRA VS	MRITUNJAY BANERJEE VS	// // 0
410	WP(C)/0015179/2020	COMMNR.OF ENDOWMENTS, ODISHA PETER TETE VS	K.K.SWAIN VS	// // 0
411	WP(C)/0015180/2020	STATE OF ODISHA CREATIVE ESTCON PVT.LTD VS	J.M.PATTANAIAK VS	// // 0
412	WP(C)/0015181/2020	STATE OF ODISHA PRIYA RANJAN SARANGI VS	JAGABANDHU SAHU VS	// // 0
413	WP(C)/0015182/2020	STATE OF ODISHA TIKESWAR PRADHAN VS	K.K.SWAIN VS	// // 0
414	WP(C)/0015183/2020	STATE OF ODISHA SUNDARLAL BISWAL VS	K.K.SWAIN VS	// // 0
415	WP(C)/0015184/2020	STATE OF ODISHA MAHESH KUMAR AGRAWAL VS	ASHIS KUMAR MISHRA VS	// // 0
416	WP(C)/0015185/2020	THE COLLECTOR BALANGIR BHABANI KANTA PRADHAN VS	K.K.SWAIN VS	// // 0
417	WP(C)/0015186/2020	STATE OF ODISHA GAGAN BAITHARU VS	ASHIS KUMAR MISHRA VS	// // 0
418	WP(C)/0015187/2020	THE COLLECTOR NUAPADA DEBENDRA KUMAR PADHI VS	ASOK MOHANTY VS	// // 0
419	WP(C)/0015188/2020	THE STATE OF ODISHA PRAVAT KUMAR SETHI VS	ASOK MOHANTY VS	// // 0
		THE STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0015189/2020	PURUSHOTTAM SAHU VS M/S. ORIENTAL STRUCTURAL ENGINEERS PVT LTD.	ASHIS KUMAR MISHRA VS	// 0 //
421	WP(C)/0015190/2020	PURNA CHANDRA SAHOO VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
422	WP(C)/0015191/2020	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
423	WP(C)/0015192/2020	SABITA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
424	WP(C)/0015193/2020	HAREKRUSHNA BHUE VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
425	WP(C)/0015194/2020	GOURANGA CHARAN BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
426	WP(C)/0015195/2020	SUCHITRA ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
427	WP(C)/0015196/2020	BHOGDEV PADHI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
428	WP(C)/0015197/2020	KSHITESWAR MEHER VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
429	WP(C)/0015198/2020	PRAKASH CHNADRA DORA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
430	WP(C)/0015199/2020	RAJIB KUMAR MAHAKUD VS STATE OF ODISHA	N.K.SAHU VS	// 0 //
431	WP(C)/0015200/2020	TRUPTI LATA PATTANAIK	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0015201/2020	GHANASHYAM BEHERA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0015202/2020	DHYAN TUDU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0015203/2020	PRAMOD KUMAR NAYAK	KURESH PRASAD DASH	//
		VS	VS	0
		PRIYAMBADA NAYAK		//
435	WP(C)/0015204/2020	RAJKISHORE PRADHAN	S.K.PADHI	//
		VS	VS	0
		STATE OF ORISSA		//
436	WP(C)/0015205/2020	DR.BINITA SATPATHY	PRADIPTA KISHORE BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0015206/2020	DR.SANAGA MEGHANA	MANOJ KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0015207/2020	JITENDRIYA PANDA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0015208/2020	SAROJ KUMAR PANDA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0015209/2020	CHAITANYA BEHERA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0015210/2020	DWARIKA PRASADA GHADAI	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
442	WP(C)/0015211/2020	MANORAMA HOTA	KALI PRASANNA MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0015212/2020	STATE OF ODISHA RABI SANKAR GAMANGO VS	B.K.NAYAK (1) VS	// // 0
444	WP(C)/0015213/2020	STATE OF ODISHA SASHI BHUSAN SAHOO VS	SURAJ MOHANTY VS	// // 0
445	WP(C)/0015214/2020	STATE OF ODISHA BASUDEV ROUT VS	HIMANSU BHUSAN SUTAR VS	// // 0
446	WP(C)/0015215/2020	STATE OF ORISSA MANORAMA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0
447	WP(C)/0015216/2020	STATE OF ODISHA DINESH PRASAD SAHU VS	ARUNA KUMAR PATRA VS	// // 0
448	WP(C)/0015217/2020	STATE OF ODISHA DEEPAK KUMAR SWAIN VS	DEBADATTA MOHANTY VS	// // 0
449	WP(C)/0015218/2020	STATE OF ODISHA DHANESWAR SAMAL VS	PRABHAT KU.PRAHARAJ VS	// // 0
450	WP(C)/0015219/2020	COLLECTOR, JAIPUR SURENDRA PRASAD JENA VS	DURGESH NARAYAN RATH VS	// // 0
451	WP(C)/0015220/2020	STATE OF ODISHA RASHMI RANJAN DASH VS	DURGESH NARAYAN RATH VS	// // 0
452	WP(C)/0015221/2020	STATE OF ODISHA JYOTSANARANI PATTNAIK VS	A.PATTANAİK VS	// // 0
453	WP(C)/0015222/2020	STATE OF ODISHA JADUMANI SAHOO VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0015223/2020	JYOTSNARANI PATTNAIK VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
455	WP(C)/0015224/2020	DAITARI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
456	WP(C)/0015225/2020	JYOTSNARANI PATTNAIK VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
457	WP(C)/0015226/2020	GURU CHARAN SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
458	WP(C)/0015227/2020	JYOTSNARANI PATTNAIK VS STATE OF ODISHA	A.PATTNAIK VS	// 0 //
459	WP(C)/0015228/2020	KABITA MANJARI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
460	WP(C)/0015229/2020	SATYANANDA ROUT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
461	WP(C)/0015230/2020	NAKULA SAHOO VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //
462	WP(C)/0015231/2020	CHANDRA BHANU NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
463	WP(C)/0015232/2020	SUDARSAN SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
464	WP(C)/0015233/2020	SARTHAK SAMANTARAY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
465	WP(C)/0015234/2020	S.K.MUNSAF ALLI	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0015235/2020	M/S ARRDY ENGINEERING INNOVATGIONS P	KARTIK KURMY	//
		VS	VS	0
		UNION OF INDIA		//
467	WP(C)/0015236/2020	SURESH CHANDRA PARIJA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0015237/2020	BISMAYA KUMAR MUDULI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0015238/2020	HAREKRUSHNA BHUYAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0015239/2020	SWAPNA SEKHAR DAS	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER 1		//
471	WP(C)/0015240/2020	HERO MAHANAND	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0015241/2020	GANGADHAR SAMAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0015242/2020	SUDARSAN NAG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0015243/2020	MAHENDRA PRASAD SETHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0015244/2020	BHUBAN BHARASAGARIA @ SAGARIA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0015245/2020	KISHOR NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0015246/2020	STATE OF ODISHA GANDARAM KATHARE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
478	WP(C)/0015247/2020	STATE OF ODISHA JOGESWAR GOCHHAIT VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
479	WP(C)/0015248/2020	STATE OF ODISHA TRINATH PRADHAN VS	SANGRAM JENA VS	// // 0
480	WP(C)/0015249/2020	STATE OF ODISHA SARAT MOHAPATRA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
481	WP(C)/0015250/2020	STATE OF ODISHA NIHAR RANJAN SAMAL VS	KANANBALA ROY CHOUDHURY VS	// // 0
482	WP(C)/0015251/2020	UNION OF INDIA SANTILATA PRAHARAJ VS	CHANDAN MISHRA VS	// // 0
483	WP(C)/0015252/2020	UNION OF INDIA NITYANANDA PATTNAYAK VS	K.C.MAJHI VS	// // 0
484	WP(C)/0015253/2020	UNION OF INDIA JYOTIRANJAN MOHAPATRA VS	AKSHAYA KUMAR PANDEY VS	// // 0
485	WP(C)/0015254/2020	STATE OF ODISHA K.PADMANABHA VS	CHANDAN MISHRA VS	// // 0
486	WP(C)/0015255/2020	UNION OF INDIA PRASANA KUMAR BISWAL VS	CHANDAN MISHRA VS	// // 0
487	WP(C)/0015256/2020	UNION OF INDIA ADITYA PRASAD PANDA VS	CHANDAN MISHRA VS	// // 0
		UNION OF INDIA		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0015257/2020	BABU CHAND MAHALIK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
489	WP(C)/0015258/2020	SUDHAKAR SAMAL VS STATE OF ODISHA	JEET SWARUP SAMAL VS	// 0 //
490	WP(C)/0015259/2020	BIMAL KUMAR DAS VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
491	WP(C)/0015260/2020	VALENTINA RAY VS STATE OF ODISHA	M/S. V. NARASINGH VS	// 0 //
492	WP(C)/0015261/2020	GAYANEDRA KUMAR PANDA VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
493	WP(C)/0015262/2020	SUSIL KUMAR AGARWAL VS THE PRINCIPAL COMMISSIONER OF INCOME TAX	KARTIK KURMY VS	// 0 //
494	WP(C)/0015263/2020	BIBHUBRATA MOHANTY VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
495	WP(C)/0015264/2020	SUDIPT SIRCAR VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
496	WP(C)/0015265/2020	DINESH PRASAD PATTANAYAK VS UNION OF INDIA	M/S.SASWAT DAS VS	// 0 //
497	WP(C)/0015266/2020	DASARATHI BEHERA VS STATE OF ODISHA	SILADITYA RAY VS	// 0 //
498	WP(C)/0015267/2020	APLAB LTD. VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
499	WP(C)/0015268/2020	USHADEVI SANTUKA	CHANDAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
500	WP(C)/0015269/2020	PREMALATA KAR	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
501	WP(C)/0015270/2020	INDUREKHA PATTNAYAK	SWAPNA KUMAR OJHA	//
		VS	VS	0
		COLLECTOR-CUM-DM, MALKANGIRI		//
502	WP(C)/0015271/2020	R.PARVATI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
503	WP(C)/0015272/2020	DINESH PRASAD SAHU	ARUNA KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0015273/2020	SUJATA MOHANTY	DIGAMBAR SETHI	//
		VS	VS	0
		THE COLLECTOR KHURDA		//
505	WP(C)/0015274/2020	DHANIRAM NAIK	DIGAMBAR SETHI	//
		VS	VS	0
		THE SUB COLLECTOR RAYAGADA		//
506	WP(C)/0015275/2020	M/S. MAA MANGALA SAW MILL	KAJAL SAHOO	//
		VS	VS	0
		ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION		//
507	WP(C)/0015276/2020	BUTU NAIK	DIGAMBAR SETHI	//
		VS	VS	0
		THE SUB COLLECTOR RAYAGADA		//
508	WP(C)/0015277/2020	M/S. SHIV METTALICKS PVT.LTD.	PRATIK DASH	//
		VS	VS	0
		ODISHA MINING CORPORATION LTD.		//
509	WP(C)/0015278/2020	GHANASHYAM HANS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
510	WP(C)/0015279/2020	ASHOK HANS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	WP(C)/0015280/2020	STATE OF ODISHA MAKARAN PARABHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
512	WP(C)/0015281/2020	STATE OF ODISHA BHUJAPAL PARABHOE VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
513	WP(C)/0015282/2020	STATE OF ODISHA DUSASAN KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
514	WP(C)/0015283/2020	STATE OF ODISHA PRAMANAND KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
515	WP(C)/0015284/2020	STATE OF ODISHA KHOLACHAN KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
516	WP(C)/0015285/2020	STATE OF ODISHA TILAK KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
517	WP(C)/0015286/2020	STATE OF ODISHA PRASANT KUMAR DASH VS	CHANDAN MISHRA VS	// // 0
518	WP(C)/0015287/2020	UNION OF INDIA SADANAND KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
519	WP(C)/0015288/2020	STATE OF ODISHA MAHAVIR PRASAD ROURAY VS	CHANDAN MISHRA VS	// // 0
520	WP(C)/0015289/2020	UNION OF INDIA GAJINDRA KATA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
521	WP(C)/0015290/2020	STATE OF ODISHA RAJENDRA KUMAR MODI VS UNION OF INDIA	CHANDAN MISHRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	WP(C)/0015291/2020	LALITA LUHAR @ LALITA PARABHUE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
523	WP(C)/0015292/2020	SAROJ KUMAR SINGH VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
524	WP(C)/0015293/2020	RAJESH KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
525	WP(C)/0015294/2020	NIGAMANANDA TRIPATHY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
526	WP(C)/0015295/2020	SIARAM KANTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
527	WP(C)/0015296/2020	RUPADHAR KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
528	WP(C)/0015297/2020	BISWAMBAR MOHANTY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
529	WP(C)/0015298/2020	JAYA KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
530	WP(C)/0015299/2020	RADHARANI NAYAK VS STATE OF ODISHA	BIKIRAM KESHARI MOHANTY VS	// 0 //
531	WP(C)/0015300/2020	JAYAKRUSHNA SAHOO VS UNION OF INDIA	K.C.MAJHI VS	// 0 //
532	WP(C)/0015301/2020	LINGARAJ CHHATOI VS TAHASILDAR ASTARANGA	BRAHMANANDA TRIPATHY VS	// 0 //
533	WP(C)/0015302/2020	BENU DHAR SAHOO	CHANDAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
534	WP(C)/0015303/2020	SASMITA KUMAR PADHI	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
535	WP(C)/0015304/2020	USCHHABA PRADHAN	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
536	WP(C)/0015305/2020	SUMITRA PADHY	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
537	WP(C)/0015306/2020	ALOK RANJAN MALLICK	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
538	WP(C)/0015307/2020	KAILASH CHANDRA SAHU	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
539	WP(C)/0015308/2020	PITABASH SAHOO	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
540	WP(C)/0015309/2020	SADANANDA BEHERA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
541	WP(C)/0015310/2020	SUBHRANSU SEKHAR SAHU	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
542	WP(C)/0015311/2020	AKSHYA KUMAR BARIK	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
543	WP(C)/0015312/2020	BIDYADHAR BEHERA	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
544	WP(C)/0015313/2020	GIRIJA SHANKAR MISHRA	D.ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	WP(C)/0015314/2020	STATE OF ODISHA DHIREN MEHETA VS UNION OF INDIA	CHANDAN MISHRA VS	// // 0 //
546	WP(C)/0015315/2020	BALABHADRA PRASAD MOHANTY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
547	WP(C)/0015316/2020	UTTAM KUMAR SAHU VS STATE OF ODISHA	D.ROUT VS	// 0 //
548	WP(C)/0015317/2020	BABITA RANI SABAT VS STATE OF ODISHA	D.ROUT VS	// 0 //
549	WP(C)/0015318/2020	PRAMOD KUMAR PATRA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
550	WP(C)/0015319/2020	MAMATA RANI SABAT VS STATE OF ODISHA	A.PARIDA VS	// 0 //
551	WP(C)/0015320/2020	HRUSIKESH MISHRA VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
552	WP(C)/0015321/2020	ANITA MISHRA VS STATE OF ODISHA	D.ROUT VS	// 0 //
553	WP(C)/0015322/2020	NITYANANDA SAHOO VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
554	WP(C)/0015323/2020	GOBARDHAN BEHERA VS STATE OF ODISHA	D.ROUT VS	// 0 //
555	WP(C)/0015324/2020	MINAKSHI NAYAK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :29/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	WP(C)/0015325/2020	RAMESH CHANDRA SAHU VS STATE OF ODISHA	D.ROUT VS	// 0 //
557	WP(C)/0015326/2020	AMIYA KUMAR TRIPATHY VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
558	WP(C)/0015327/2020	CH. SUDHAKAR VS STATE OF ODISHA	D.ROUT VS	// 0 //
559	WP(C)/0015328/2020	MINAKSHI NAYAK VS UNION OF INDIA	CHANDAN MISHRA VS	// 0 //
560	WP(C)/0015329/2020	GAJENDRA KUMAR SETHY VS STATE OF ODISHA	D.ROUT VS	// 0 //
561	WP(C)/0015330/2020	BASANTIMALA PANDA VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// 0 //
562	WP(C)/0015331/2020	BIRANCHI NARAYAN BEHERA VS STATE OF ODISHA	D.ROUT VS	// 0 //
563	WP(C)/0015332/2020	RABINDRANATH JENA VS STATE OF ODISHA	D.ROUT VS	// 0 //
564	WP(C)/0015333/2020	LALITENDU SAHU VS STATE OF ODISHA	D.ROUT VS	// 0 //
565	WP(C)/0015334/2020	NIRUPAMA SAHA VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// 0 //
566	WP(C)/0015335/2020	ABHIMANYU SAHU VS STATE OF ODISHA	D.ROUT VS	// 0 //
567	WP(C)/0015336/2020	BIJAY KUMAR SWAIN	D.ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0015337/2020	KARUNAKAR GOCHHAYAT	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0015338/2020	JAGADISH CHANDRA PAL	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0015339/2020	ADIKANDA SAHU	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0015340/2020	AMULYA RATNA SAHU	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
572	WP(C)/0015341/2020	SANJUKTA KUMARI SAHOO	A.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0015342/2020	PRATAP CHANDRA BEHERA	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
574	WP(C)/0015343/2020	ALEKHA CHANDRA SAHOO	D.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0015344/2020	PADMABATI NAYAK	BIDESH RANJAN BEHERA	//
		VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
		MANJULATA DALDEI		Intest/0000011/2003
576	WP(C)/0015345/2020	BASANTA KUMAR BEHERA	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0015346/2020	ANJAN KUMAR SAHOO	ADITYA PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
578	WP(C)/0015347/2020	BIBHUTI BHUSAN JAYADEV BISWAL	ADITYA PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WP(C)/0015348/2020	STATE OF ODISHA PREMANANDA BISWAL VS	ADITYA PARIDA VS	// // 0
580	WP(C)/0015349/2020	STATE OF ODISHA NIRUPAMA SUTAR VS	ADITYA PARIDA VS	// // 0
581	WP(C)/0015350/2020	STATE OF ODISHA TARAK NATH SUR VS	B.N.MOHANTY VS	// // 0
582	WP(C)/0015351/2020	SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT. UPENDRA KUMAR SAHOO VS	ADITYA PARIDA VS	// // 0
583	WP(C)/0015352/2020	STATE OF ODISHA DESHA RANJAN SETHI VS	M/S.DEEPALI MAHAPATRA VS	// // 0
584	WP(C)/0015353/2020	STATE OF ODISHA UPENDRA KUMAR PANDA VS	ADITYA PARIDA VS	// // 0
585	WP(C)/0015354/2020	STATE OF ODISHA SHIVA PRASAD MALLICK VS	ADITYA PARIDA VS	// // 0
586	WP(C)/0015355/2020	STATE OF ODISHA K.DURGA PRASAD ACHARY VS	D.ROUT VS	// // 0
587	WP(C)/0015356/2020	STATE OF ODISHA RANJAN KUMAR PATAJOSHI VS	D.ROUT VS	// // 0
588	WP(C)/0015357/2020	STATE OF ODISHA SHANKAR SAHU VS	ADITYA PARIDA VS	// // 0
589	WP(C)/0015358/2020	STATE OF ODISHA JAGANNATH PATNAIK VS	ADITYA PARIDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	WP(C)/0015359/2020	SANATAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
591	WP(C)/0015360/2020	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
592	WP(C)/0015361/2020	BIPLAB SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
593	WP(C)/0015362/2020	NITAI CHARAN MAHAKUR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
594	WP(C)/0015363/2020	SASMITA DAS VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
595	WP(C)/0015364/2020	NITIN KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
596	WP(C)/0015365/2020	DHARMANANDA OJHA VS STATE OF ORISSA	KISHORE KUMAR JENA VS	// 0 //
597	WP(C)/0015366/2020	MALAYA RAJ LENKA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
598	WP(C)/0015367/2020	RABINDRA OJHA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
599	WP(C)/0015368/2020	GOPAL PRASAD @ GOPAL PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
600	WP(C)/0015369/2020	SHANTILATA DAS VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
601	WP(C)/0015370/2020	AJAY KUMAR SAHU	B.S.DASPARIDA	//

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FILING REPORT AS ON :29/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
602	WP(C)/0015371/2020	COLLECTOR, ANGUL DINESH PRASAD SAHU	ARUNA KUMAR PATRA	//
		VS	VS	0
603	WP(C)/0015372/2020	STATE OF ODISHA SRIKANTA MISHRA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
604	WP(C)/0015373/2020	STATE OF ORISSA JUGA PRASAD KANUNGO	SWARUP KUMAR PATNAIK	//
		VS	VS	0
605	WP(C)/0015374/2020	STATE OF ODISHA BAIKUNTHA DALPATI	PRATAP KUMAR BEHERA	//
		VS	VS	0
606	WP(C)/0015375/2020	STATE OF ODISHA M/S.NATIONAL STEEL AND WIRE PRODUCTS	GOURI MOHAN RATH	//
		VS	VS	0
607	WP(C)/0015376/2020	STATE OF ODISHA SESHA DALPATI	PRATAP KUMAR BEHERA	//
		VS	VS	0
608	WP(C)/0015377/2020	STATE OF ODISHA PRIYA DARSAN RAY	SWARUP KUMAR PATNAIK	//
		VS	VS	0
609	WP(C)/0015378/2020	STATE OF ODISHA PADULOTA DALPATI	PRATAP KUMAR BEHERA	//
		VS	VS	0
610	WP(C)/0015379/2020	STATE OF ODISHA RATNAKAR PADHI	KABIR KUMAR JENA	//
		VS	VS	0
611	WP(C)/0015380/2020	STATE OF ODISHA ANUSUYA JENA	A.K.BEHERA	//
		VS	VS	0
612	WP(C)/0015381/2020	R.T.O KEONJHAR DILLIP KUMAR SAHU	AKSHAYA KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	WP(C)/0015382/2020	STATE OF ODISHA SUBODH KUMAR BHUYAN VS R.T.O BALASORE	A.K.BEHERA VS	// // 0 //
614	WP(C)/0015383/2020	UDE CHANDRA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
615	WP(C)/0015384/2020	ASFAK ALLI KHAN @ ASHFAK ALI KHAN VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
616	WP(C)/0015385/2020	ABHAYA KUMAR PATRA VS THE TAHASILDAR RAJNAGAR	SUSANTA KUMAR BARAL VS	// 0 //
617	WP(C)/0015386/2020	ASFAK ALLI KHAN @ ASAPHAK ALLI KHAN VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
618	WP(C)/0015387/2020	RUKSHANA PARVEEN @ RUKSHAN PARVEEN VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
619	WP(C)/0015388/2020	SANNKAR KANHAR VS THE STATE OF ODISHA	SUMAN MODI VS	// 0 //
620	WP(C)/0015389/2020	ASHOK SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
621	WP(C)/0015390/2020	DIPTIMAYEE RATH VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
622	WP(C)/0015391/2020	GAJENDRA NATH SAHOO VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
623	WP(C)/0015392/2020	SAINTALA SAHU VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	WP(C)/0015393/2020	SANJAYA KUMAR MALLICK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
625	WP(C)/0015394/2020	MURALI BHOI VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
626	WP(C)/0015395/2020	ABHIRAM DORA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
627	WP(C)/0015396/2020	LAXMIDHAR SAMAL VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
628	WP(C)/0015397/2020	BALA DORA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
629	WP(C)/0015398/2020	JAMBESWAR PATTANAİK VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //
630	WP(C)/0015399/2020	PRASANTA KUMAR SAHOO VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //
631	WP(C)/0015400/2020	STATE OF ODISHA VS ANTARJYAMI MANGARAJ	ADDL.GOV.T.ADVOCATE VS	// 0 //
632	WP(C)/0015401/2020	ARUN KUMAR MOHANTY VS THE ODISHA STATE BAR COUNCIL	A.S.NANDY VS	// 0 //
633	WP(C)/0015402/2020	STATE OF ODISHA VS BHUBAN MOHAN ROUT	ADDL.GOV.T.ADVOCATE VS	// 0 //
634	WP(C)/0015403/2020	KISHORE CHANDRA DASH VS STATE OF ODISHA	B.S.TRIPATHY VS	// 0 //
635	WP(C)/0015404/2020	SANTOSH KUMAR SAMAL	SRIKANTA KUMAR NATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
636	WP(C)/0015405/2020	BIKASH CHANDRA GAAN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
637	WP(C)/0015406/2020	DHARMARANJAN PATI	ABHIRAM SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
638	WP(C)/0015407/2020	TRIBIKRAM BEURA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
639	WP(C)/0015408/2020	JOGINDRA MAJHI	P.N.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
640	WP(C)/0015409/2020	JAGADISH CHANDRA MOHANTA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
641	WP(C)/0015410/2020	ANUJ MOHAPATRA	SANKAR PRASAD PANI	//
		VS	VS	0
		STATE OF ODISHA		//
642	WP(C)/0015411/2020	MANEE BISWAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
643	WP(C)/0015412/2020	BIRENDRA KUMAR PANDA	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
644	WP(C)/0015413/2020	PRAHALAD SETHY	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
645	WP(C)/0015414/2020	NETRANANDA NAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ORISSA		//
646	WP(C)/0015415/2020	GOBIND CHANDRA BAGH	DEBENDRA DHAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
647	WP(C)/0015416/2020	STATE OF ODISHA BINOD KUMAR BARIK VS	SHASHI BHUSAN JENA VS	// // ()
648	WP(C)/0015417/2020	STATE OF ORISSA LILARANI SWAIN VS	SHASHI BHUSAN JENA VS	// // ()
649	WP(C)/0015418/2020	STATE OF ODISHA SOFIA BANO VS	SHASHI BHUSAN JENA VS	// // ()
650	WP(C)/0015419/2020	STATE OF ODISHA PRAMOD KUMAR BARIK VS	SHASHI BHUSAN JENA VS	// // ()
651	WP(C)/0015420/2020	STATE OF ODISHA SOBHANI MALIK VS	PRADIP KU.MALLICK VS	// // ()
652	WP(C)/0015421/2020	THE STATE OF ODISHA PRAVATI BARIK VS	SASIBHUSAN JENA VS	// // ()
653	WP(C)/0015422/2020	STATE OF ODISHA RANJAN KUMAR PAHADASINGH VS	SHASHI BHUSAN JENA VS	// // ()
654	WP(C)/0015423/2020	STATE OF ODISHA UTTAM TARAI VS	SUKANTA KUMAR DALAI VS	// // ()
655	WPCRL/0000052/2020	STATE OF ORISSA SATYA PRASANNA MOHANTY VS	SUSANTA KUMAR BARAL VS	// // ()/
656	ABLAPL/0007081/2020	STATE OF ODISHA RAJU DALEI VS	BIBHUDANANDA MOHAPATRA VS	// // ()
657	ABLAPL/0007082/2020	STATE OF ODISHA SHUSIL KUMAR BEHERA VS	B.K.ROUTRAY VS	// // ()/
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
658	ABLAPL/0007083/2020	SATYAJIT PANDA @ BUBUN PANDA VS STATE OF ODISHA	MD.G.MADANI VS	DHAMNAGAR /133 /2020 () //
659	ABLAPL/0007084/2020	HIMANSU KU NATH VS STATE OF ODISHA	P.R.SINGH VS	NIHALPRASAD /64 /2020 () //
660	ABLAPL/0007085/2020	P.RAMA RAO VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	BADAGODA P.S. /149 /2020 () //
661	ABLAPL/0007086/2020	TIKESWAR MAHAKUL VS STATE OF ODISHA	B.SAHOO VS	JAMANKIRA /42 /2020 () //
662	ABLAPL/0007087/2020	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /99 /2020 () //
663	ABLAPL/0007088/2020	ALOK SAHOO VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ASTARANGA /31 /2020 () //
664	ABLAPL/0007089/2020	KAMINI PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GOBINDAPUR /95 /2015 () //
665	ABLAPL/0007090/2020	MERI SABHASUNDAR @ MERI NAYAK VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	BADAGADA /23 /2020 () //
666	ABLAPL/0007091/2020	HEMANTA KHATUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BETNOTI /130 /2020 () //
667	ABLAPL/0007092/2020	HEMANTA KHATUA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BETNOTI /132 /2020 () //
668	ABLAPL/0007093/2020	JAYANTA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BETNOTI /131 /2020 () //
669	ABLAPL/0007094/2020	JITENDRA SAHOO @ JALENDRA SAHOO	AMULYA RATNA PANDA	BETNOTI /129 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
670	ABLAPL/0007095/2020	STATE OF ODISHA JALADHAR NAYAK	AMULYA RATNA PANDA	// BETNOTI /128 /2020
		VS	VS	()
671	ABLAPL/0007096/2020	STATE OF ODISHA MANORAMA PATRA	BIBHUDANANDA MOHAPATRA	// BHANDARIPOKHARI /104 /2020
		VS	VS	()
672	ABLAPL/0007097/2020	STATE MANORANJAN PATI	BISWA PRAKASH DHAL	// MANGALPUR /172 /2020
		VS	VS	()
673	ABLAPL/0007098/2020	STATE OF ODISHA SAROJ KUMAR MALIK	SANJAY KUMAR BEHERA	// PARADEEP LOCK /96 /2020
		VS	VS	()
674	ABLAPL/0007099/2020	STATE OF ODISHA SUKANTA KUMAR NAHAK	SMRUTI RANJAN MOHAPATRA	// MOTANGA /133 /2020
		VS	VS	()
675	ABLAPL/0007100/2020	STATE OF ODISHA SIBA @ GOURI SANKAR SINHA	SUSANTA KUMAR BARAL	// SALIPUR /44 /2018
		VS	VS	()
676	ABLAPL/0007101/2020	STATE OF ODISHA CH.SURYA NARAYAN PATRO @ SURYA PATRA	MIRANJAN LENKA	// GANGAPUR (ASKA) /150 /2020
		VS	VS	()
677	ABLAPL/0007102/2020	STATE S.RANJEET KUMAR PATRO @ RANJITA PATRA	MIRANJAN LENKA	// GANGAPUR (ASKA) /150 /2020
		VS	VS	()
678	ABLAPL/0007103/2020	STATE BASANTA BEHERA	PRASANNA KUMAR BEHERA	// BANDAR MARINE /15 /2020
		VS	VS	()
679	ABLAPL/0007104/2020	STATE OF ODISHA MAHESWAR SWAIN @ TULU	JAYADEBA BEHERA	// CHANDAPUR /46 /2020
		VS	VS	()
680	ABLAPL/0007105/2020	STATE OF ODISHA RABINDRA NATH @ RABINDRA GIRI @ BHAINU	PAM DASH	// SULIAPADA /41 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
681	ABLAPL/0007106/2020	STATE OF ODISHA PRADEEP KUMAR @ PRADEEP PANDA VS	ANUPAM DASH VS	// UDALA /161 /2020 ()
682	ABLAPL/0007107/2020	STATE OF ODISHA BIPINA @ RATNAKAR SAHOO VS	J.N.PANDA VS	// KHANDAPARA /160 /2020 ()
683	ABLAPL/0007108/2020	STATE OF ODISHA PRADIP NAG VS	B.S.DASPARIDA VS	// RAMPUR (SONEPUR) /56 /2020 ()
684	ABLAPL/0007109/2020	STATE OF ODISHA MADHAB CHARAN SAMAL VS	SUMAN ROUSTRAY VS	// CHANDRASEKHARPUR /338 /2019 ()
685	ABLAPL/0007110/2020	STATE OF ODISHA PRAVAKAR SABAR VS	PANCHANAN PANIGRAHI VS	// KHARIAR /34 /2020 ()
686	ABLAPL/0007111/2020	STATE OF ODISHA SUSHANTA SAHU VS	G.N.SAHU VS	// BUDEN /87 /2020 ()
687	ABLAPL/0007112/2020	STATE OF ODISHA SUNIL MALLIK VS	MANOJ KUMAR MALLIK VS	// PATTAMUNDAI /215 /2020 ()
688	ABLAPL/0007113/2020	STATE OF ODISHA HEMANTA KUMAR MAICK VS	MANOJ KUMAR MALLICK VS	// NIKIRAI /101 /2019 ()
689	ABLAPL/0007114/2020	STATE OF ODISHA SUCHISMITA PANDA VS	SURESH KUMAR JENA VS	// MANGALPUR /230 /2020 ()
690	ABLAPL/0007115/2020	STATE OF ODISHA BIJAY KUMAR SAHOO VS	ARIJEET MISRHA VS	// KEONJHAR SADAR /140 /2020 ()
691	ABLAPL/0007116/2020	STATE OF ODISHA PRANABANDHU ROUT VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	// GURUDIJHATIA /72 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
692	ABLAPL/0007117/2020	AMIRA KHAN @ RAHIM KHAN VS STATE OF ODISHA	J.K.KHUNTIA VS	MARINE PS AT BALARAMGADI /11 /2020 () //
693	ABLAPL/0007118/2020	BIMALA PUHAN VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /18 /2020 () //
694	ABLAPL/0007119/2020	RAJU @ RAJKISHORE MALLIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /193 /2020 () //
695	ABLAPL/0007120/2020	ARUN KUMAR SAHOO @ ARU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL SADAR /443 /2019 () //
696	ABLAPL/0007121/2020	SAKTI PRASAD MOHANTY @ KANHA @ SHAKUNTALA MOHANTY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHENKANAL TOWN /261 /2020 () //
697	ABLAPL/0007122/2020	RIMA @ KAKULI JENA VS STATE OF ODISHA	J.K.KHUNTIA VS	SAHADEV KHUNTA /61 /2020 () //
698	ABLAPL/0007123/2020	BAILOCHAN PUHAN VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR MOHAPATRA VS	BALASORE VIGILANCE /18 /2020 () //
699	ABLAPL/0007124/2020	BHIKARI TOPPO VS STATE OF ODISHA	DHIRENDRA KU MOHAPATRA VS	SUNDARGARH SADAR /101 /2020 () //
700	ABLAPL/0007125/2020	BANDHANA ORAM @ TOPPO VS STATE OF ODISHA	DHIRENDRA KU MOHAPATRA VS	SUNDARGARH SADAR /101 /2020 () //
701	ABLAPL/0007126/2020	CHANDAN JENA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	NAUGAON /68 /2020 () //
702	ABLAPL/0007127/2020	CHANDAN JENA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /24 /2020 () //
703	ABLAPL/0007128/2020	GHANASHYAM BOE @ GHANA BOE	SURYAKANTA DWIBEDI	BELPARA /250 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
704	ABLAPL/0007129/2020	SK.NAZA @ SK.MAJAUDIN KHAN	J.K.KHUNTIA	BALASORE TOWN /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
705	ABLAPL/0007130/2020	PRAVAT PRADHAN	AMITAV TRIPATHY	ITAMATI /77 /2020
		VS	VS	()
		STATE OF ODISHA		//
706	ABLAPL/0007131/2020	SK.LIYAKUDDIN @ SK. LIAQUDDIN	PRADIPTA KISHORE BHUYAN	BALICHANDRAPUR /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
707	ABLAPL/0007132/2020	SUSHANTA ORAM @ SUSANTA MUNDA @ SUSHANTA KUMAR PANDA	SUNIL KUMAR PANDA	SAMBALPUR SADAR /122 /2020
		VS	VS	()
		STATE OF ODISHA		//
708	ABLAPL/0007133/2020	BIJAY DAS @ BIJAYA KUMAR DAS	SUNIL KUMAR PANDA	KUAKHIA /186 /2020
		VS	VS	()
		STATE OF ODISHA		//
709	ABLAPL/0007134/2020	LAXMIDHAR SAHOO	SURYAKANTA DWIBEDI	FATEGARH /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
710	ABLAPL/0007135/2020	SUBASH KUMAR PANDA	S.P.DASH	KHAIRA /235 /2019
		VS	VS	()
		STATE OF ODISHA		//
711	ABLAPL/0007136/2020	BIJAY KUMAR DAS	JAYANTA KU MAJHI	REMUNA /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
712	ABLAPL/0007137/2020	SAKUNTALA MAHARAN	JAYANTA KU MAJHI	REMUNA /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
713	ABLAPL/0007138/2020	SANJAY PRADHAN	M/S.BASANTA KU DAS	KHURDA P.S. /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
714	ABLAPL/0007139/2020	GAGAN DAS ADHIKARI	JAYANTA KU MAJHI	BALIAPAL /206 /2018
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
715	ABLAPL/0007140/2020	STATE OF ODISHA NITYANANDA JENA VS	JAYANTA KU MAJHI VS	// BALASORE SADAR /165 /2020 ()
716	ABLAPL/0007141/2020	STATE OF ODISHA SIBANI BARIK VS	PRADEEP KUMAR PRADHAN VS	// CHOUWAR /260 /2020 ()
717	ABLAPL/0007142/2020	STATE OF ODISHA SITESH KUMAR NAIK @ RAKI VS	PARTHA SARATHI DAS VS	// PANDAPADA /71 /2020 ()
718	ABLAPL/0007143/2020	STATE OF ODISHA UMAKANTA NAIK VS	PARTHA SARATHI DAS VS	// PANDAPADA /71 /2020 ()
719	ABLAPL/0007144/2020	STATE OF ODISHA BIJAY KUMAR ROUL @ MOHAPATRA VS	SAMBEET PATTANAYAK VS	// RAMACHANDI /24 /2020 ()
720	ABLAPL/0007145/2020	STATE OF ODISHA MUNA MAJHI VS	SAMBEET PATTANAYAK VS	// BALANGA /50 /2020 ()
721	ABLAPL/0007146/2020	STATE OF ODISHA BHAGIRATHI SAMAL VS	SURESH KUMAR JENA VS	// MANGALPUR /231 /2020 ()
722	ABLAPL/0007147/2020	STATE OF ODISHA GADADHAR PRADHAN VS	SURYA NARAYAN MISHRA VS	// KUMBHARAPARA /248 /2019 ()
723	ABLAPL/0007148/2020	STATE OF ODISHA SIBA @ GOURI SANKAR SINHA VS	SUSANTA KUMAR BARAL VS	// MAHANGA /68 /2018 ()
724	ABLAPL/0007149/2020	STATE OF ODISHA ANANTA SAHU VS	JAGANNATH KAMILA VS	// KANTAMAL /56 /2020 ()
725	ABLAPL/0007150/2020	STATE OF ODISHA SUBRAT MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	// SUKINDA /80 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
726	ABLAPL/0007151/2020	A.LACHAMA PATRA @ A. LAXMI PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	KHALLIKOTE /222 /2020 () //
727	ABLAPL/0007152/2020	SANTOSHINI KARNA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANDA VS	/ /0 () //
728	ABLAPL/0007153/2020	SUCHISMITA SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	NAYAPALLI P.S. /212 /2020 () //
729	ABLAPL/0007154/2020	SANTOSH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /78 /2020 () //
730	ABLAPL/0007155/2020	ARNAPURNA SAHOO VS STATE OF ODISHA	ROHIT MAHATO VS	KENDRAPARA /101 /2020 () //
731	ABLAPL/0007156/2020	NATA @ ASHOK BHOI VS STATE OF ODISHA	KHIROD K.ROUT VS	BALIPATNA /171 /2020 () //
732	ABLAPL/0007157/2020	MANOJ KUMAR SETHI VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /45 /2017 () //
733	ABLAPL/0007158/2020	DILESHWAR GOCHHAIT VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	CHHENDIPADA /195 /2020 () //
734	ABLAPL/0007159/2020	ALOK MOHARANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /192 /2020 () //
735	ABLAPL/0007160/2020	SUKA BEHERA @ SUKADEV BEHERA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /174 /2020 () //
736	ABLAPL/0007161/2020	BHAGYALAXMI SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	SORO /407 /2019 () //
737	ABLAPL/0007162/2020	SUKADEV NAYAK	D.R.SWAIN	SORO /189 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
738	ABLAPL/0007163/2020	SONU SAHU	SATYANARAYAN MISHRA	UDITNAGAR /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
739	ABLAPL/0007164/2020	SUBRAT SWAIN	DEEPAK KUMAR SAHOO	MAHAKALPARA /61 /2020
		VS	VS	()
		STATE OF ODISHA		//
740	ABLAPL/0007165/2020	ANIL KUMAR SAHOO	B.R.TRIPATHY	NAKTIDEUL /93 /2020
		VS	VS	()
		STATE OF ODISHA		//
741	ABLAPL/0007166/2020	SAUMYA RANJAN DASH	JAYAKRISHNA MOHAPATRA	BHADRAK RURAL /681 /2019
		VS	VS	()
		STATE OF ODISHA		//
742	ABLAPL/0007167/2020	JAGA @ JAGABANDHU MOHANTY	JAYAKRISHNA MOHAPATRA	BANSADA /237 /2018
		VS	VS	()
		STATE OF ODISHA		//
743	ABLAPL/0007168/2020	AJAY KUMAR BEHERA	ARUN KUMAR BUDHIA	JAJPUR TOWN /229 /2020
		VS	VS	()
		STATE OF ODISHA		//
744	ABLAPL/0007169/2020	KALANDI CHARAN BEHERA	J.N.PANDA	KHANDAPARA /75 /2020
		VS	VS	()
		STATE OF ODISHA		//
745	ABLAPL/0007170/2020	TARANI MALIK	PRAMODA KUMAR MISHRA	PATTAMUNDAI /211 /2020
		VS	VS	()
		STATE OF ODISHA		//
746	ABLAPL/0007171/2020	JAGA @ JAGANNATH PADHI	ROHIT MAHATO	KUMBHARAPARA /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
747	ABLAPL/0007172/2020	SURESH KUMAR SAHOO	DEEPALI MAHAPATRA	TANGI /75 /2020
		VS	VS	()
		STATE		//
748	ABLAPL/0007173/2020	MD.TANBEER @ SK.TANBEER	B.B.ROUTRAY	BARGARH SADAR /152 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
749	ABLAPL/0007174/2020	STATE OF ODISHA DEEPAK KUMAR SWAIN VS	RANJAN KUMAR NAYAK VS	// KHURDA P.S. /72 /2020 ()
750	ABLAPL/0007175/2020	STATE OF ODISHA BHOLANATH SAHU VS	D.R.NANDA VS	// DEOGAON /147 /2020 ()
751	ABLAPL/0007176/2020	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	D.R.NANDA VS	// BOLANGIR TOWN /248 /2020 ()
752	ABLAPL/0007177/2020	STATE OF ODISHA SUBRAT KHUNTIA VS	K.C.RAJGURU MOHAPATRA VS	// KHANDAGIRI P.S. /198 /2018 ()
753	ABLAPL/0007178/2020	STATE OF ODISHA TRILOCHAN JENA VS	DEEPAK KUMAR MOHAPATRA VS	// BASTA /130 /2020 ()
754	ABLAPL/0007179/2020	STATE OF ODISHA SURAMA PATRA VS	T.K.BEURA VS	// CDA-II /41 /2020 ()
755	ABLAPL/0007180/2020	STATE OF ODISHA SANJAYA SAHOO VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /62 /2020 ()
756	ABLAPL/0007181/2020	STATE OF ODISHA GIRISH CHANDRA SAHOO VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /211 /2020 ()
757	ABLAPL/0007182/2020	STATE OF ODISHA UMAKANTA MOHAPATRA VS	M.M.PATNAIK VS	// BALIANTA P.S. /110 /2020 ()
758	ABLAPL/0007183/2020	STATE OF ODISHA SANJU @ SANJULATA PATRA VS	NAMITA PATTNAIK VS	// NAIKANI-DIHI /59 /2020 ()
759	ABLAPL/0007184/2020	STATE OF ODISHA MAMANSHU @ MIMASHU SWAIN @ TERU MA VS STATE OF ODISHA	SHABANJADEO VS	// NILGIRI /180 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
760	ABLAPL/0007185/2020	MANJUSHA NAHAK VS STATE OF ODISHA	S.K.BHANJADEO VS	RAMBHA (KHALLIKOTE) /152 /2020 () //
761	ABLAPL/0007186/2020	AJAYA ROUT VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	/ /0 () //
762	ABLAPL/0007187/2020	KUMUDINI BEHERA VS STATE OF ODISHA	SATYANARAYAN MISHRA-4 VS	CHANDABALI /104 /2020 () //
763	ABLAPL/0007188/2020	PRAVAT SETHI VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /148 /2020 () //
764	ABLAPL/0007189/2020	MEGHANADA NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	NAIKANI-DIHI /64 /2020 () //
765	ABLAPL/0007190/2020	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	JAJPUR TOWN /230 /2020 () //
766	ABLAPL/0007191/2020	RUPAK KUMAR BEHERA VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	JAJPUR TOWN /230 /2020 () //
767	ABLAPL/0007192/2020	BIJAYLAXMI ACHARYA VS STATE OF ODISHA	DEBASIS BISWAL VS	BAIDYANATHPUR /60 /2020 () //
768	ABLAPL/0007193/2020	PRAFULLA CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN MISHRA -2 VS	CUTTACK VIGILANCE /43 /2019 () //
769	ABLAPL/0007194/2020	PRASANTA KUMAR HOTA @ PRASHANT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
770	ABLAPL/0007195/2020	SALLABAT KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PHULBANI TOWN /85 /2020 () //
771	ABLAPL/0007196/2020	DHANESWAR PRADHAN	JYOTIRMAYA SAHOO	BAGHAMARI /60 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
772	ABLAPL/0007197/2020	STATE OF ODISHA ARJUNA BHOI	JYOTIRMAYA SAHOO	// barpalli /162 /2020
		VS	VS	()
773	ABLAPL/0007198/2020	STATE OF ODISHA DILLIP KUMAR PANDA @ DELLIP KUMAR PANDA	ABHUTI RANJAN MOHANTY	// BASTA /285 /2016
		VS	VS	()
774	ABLAPL/0007199/2020	STATE OF ODISHA SATYANANDA ROUT	JAGANNATH KAMILA	// SORO /180 /2020
		VS	VS	()
775	ABLAPL/0007200/2020	STATE OF ODISHA HOSAEN SAHA	PRAVASH CH. JENA	// BHOGRAI /85 /2020
		VS	VS	()
776	ABLAPL/0007201/2020	STATE OF ODISHA SAROJ BARIK	PRAVASH CH.JENA	// KAMARDA /47 /2020
		VS	VS	()
777	ABLAPL/0007202/2020	STATE OF ODISHA KALA SAHA @ TABIRUDDIN SAHA	PRAVASH CH JENA	// KAMARDA /44 /2020
		VS	VS	()
778	ABLAPL/0007203/2020	STATE OF ODISHA SK.SAHABUDDIN @ HAPNU	PRAVASH CH.JENA	// SINGLA /102 /2020
		VS	VS	()
779	ABLAPL/0007204/2020	STATE OF ODISHA HARENDRA JENA	PRAVASH CH.JENA	// JALESWAR /177 /2020
		VS	VS	()
780	ABLAPL/0007205/2020	STATE OF ODISHA TAPAS KUMAR DAS @ TAPAS DAS	PRAVASH CH JENA	// BHOGRAI /125 /2018
		VS	VS	()
781	ABLAPL/0007206/2020	STATE OF ODISHA SK.KURBAN	PRAVASH CH.JENA	// KHANTAPADA /64 /2020
		VS	VS	()
782	ABLAPL/0007207/2020	STATE OF ODISHA BASANTI SAHOO	PRAMODA KUMAR MISHRA	// PATTAMUNDAI /208 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
783	ABLAPL/0007208/2020	STATE OF ODISHA BHANU SAHA VS	PRAVASH CH.JENA VS	// BHOGRAI /85 /2020 ()
784	ABLAPL/0007209/2020	STATE OF ODISHA ROMEO KUMAR NAIK VS	SUSANTA KUMAR PRADHAN VS	// KESINGA /130 /2020 ()
785	ABLAPL/0007210/2020	STATE OF ODISHA NIRANJANI NATH VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /315 /2019 ()
786	ABLAPL/0007211/2020	STATE OF ODISHA BABULA NAYAK VS	K.PRADHAN VS	// TANGI (KHURDA) /77 /2020 ()
787	ABLAPL/0007212/2020	STATE OF ODISHA NIRANJAN SETHY VS	MD.G.MADANI VS	// DHUSURI /108 /2020 ()
788	ABLAPL/0007213/2020	STATE OF ODISHA SANTOSH MOHANTY @ SANTOSH MAHANTI S.G.DAS VS	VS	// ASKA /350 /2020 ()
789	ABLAPL/0007214/2020	STATE OF ODISHA ROHIT BANJARA VS	J.RATH VS	// LEPHRIPADA /75 /2020 ()
790	ABLAPL/0007215/2020	STATE OF ODISHA HARIHARA BEHERA VS	AMITAV TRIPATHY VS	// ITAMATI /77 /2020 ()
791	ABLAPL/0007216/2020	STATE OF ODISHA GOLAKHA DAS VS	ROHIT MAHATO VS	// //0 ()
792	ABLAPL/0007217/2020	STATE OF ODISHA PRADEEP KUMAR KHATUA @ PRADIP KHATUA VS	SURESH KUMAR JENA VS	// BHADRAK RURAL /321 /2020 ()
793	ABLAPL/0007218/2020	STATE OF ODISHA SANJUKTA MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHARANA VS	// CUTTACK SADAR /258 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
794	ABLAPL/0007219/2020	DURGA PRASAD MALLICK VS STATE OF ODISHA	PARSURAM PANDA VS	CHANDANPUR /128 /2020 () //
795	ABLAPL/0007220/2020	DUKHISHYAM BHOI VS STATE OF ODISHA	PARSURAM PANDA VS	CHANDANPUR /135 /2020 () //
796	ABLAPL/0007221/2020	AKHANDALESWAR SWAIN @ DIPU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	HINJILI (ASKA) /93 /2015 () //
797	ABLAPL/0007222/2020	MALATI SAHOO VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /109 /2020 () //
798	ABLAPL/0007223/2020	ANU @ ANUPAMA PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
799	ABLAPL/0007224/2020	GANESH SETHI VS STATE OF ODISHA	PRAVASH CH.JENA VS	BALIAPAL /186 /2019 () //
800	ABLAPL/0007225/2020	SURYAMANI SAMAL VS STATE OF ODISHA	B.B.SWAIN VS	BHADRAK RURAL /366 /2020 () //
801	ABLAPL/0007226/2020	PRAMOD KUMAR NAYAK @ SIPU @ PRAMOD NAYAK VS STATE OF ODISHA	ANIL KARANJAN BEHERA VS	KARANJIA /94 /2020 () //
802	ABLAPL/0007227/2020	SURYANARAYAN PATNAIK @ KAKA VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	ANGUL TOWN /670 /2020 () //
803	ABLAPL/0007228/2020	BIJAYA MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	PURI SADAR /133 /2020 () //
804	ABLAPL/0007229/2020	DEBASISH KHATAI VS STATE OF ODISHA	JAGANNATH BHUYAN VS	/ /0 () //
805	ABLAPL/0007230/2020	PRABIRA MOHANTY @ PRABINA	ROHIT MAHATO	KENDRAPARA /41 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
806	ABLAPL/0007231/2020	SUDHAKAR @ BASANTA KUMAR PARIDA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /116 /2010
		VS	VS	()
		STATE OF ODISHA		//
807	ABLAPL/0007232/2020	SHEKH NAIN BUX	JYOTIRMAYA SAHOO	PHULBANI TOWN /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
808	ABLAPL/0007233/2020	BASUDEV BHOI @ RAMAKANTA BHOI	SATYANARAYAN MISHRA-4	BASUDEVPUR /155 /2020
		VS	VS	()
		STATE OF ODISHA		//
809	ABLAPL/0007234/2020	SK.ABDUL SIDDIK	PURUSOTTAM CHULI	KHURDA P.S. /411 /2019
		VS	VS	()
		STATE OF ODISHA		//
810	ABLAPL/0007235/2020	SOVNA JENA	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /170 /2020
		VS	VS	()
		STATE OF ODISHA		//
811	ABLAPL/0007236/2020	SAJJAN KUMAR SANTUKA	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /170 /2020
		VS	VS	()
		STATE OF ODISHA		//
812	ABLAPL/0007237/2020	RAJ KIRAN SANTUKA	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /170 /2020
		VS	VS	()
		STATE OF ODISHA		//
813	ABLAPL/0007238/2020	TUNI NAIK	AMITAV TRIPATHY	DASPALLA /84 /2019
		VS	VS	()
		STATE OF ODISHA		//
814	ABLAPL/0007239/2020	BISWAJIT SAMAL @ PENDA	JITENDRA KUMAR DIGAL	ANGUL TOWN /670 /2020
		VS	VS	()
		STATE OF ODISHA		//
815	ABLAPL/0007240/2020	KARTIKA CHANDRA NAYAK	S.P.DASH	BARIPADA TOWN /369 /2020
		VS	VS	()
		STATE OF ODISHA		//
816	ABLAPL/0007241/2020	MANJURANI PATTNAYAK	PRAVASH CH. JENA	BHOGRAI /111 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
817	ABLAPL/0007242/2020	STATE OF ODISHA KANHU CHARAN DAS VS	NALINI KANTA DASH VS	// KEONJHAR TOWN /52 /2020 ()
818	ABLAPL/0007243/2020	STATE OF ODISHA RADHU NAIK VS	NIRAJ KUMAR SETHI VS	// DHENKANAL SADAR /191 /2020 ()
819	ABLAPL/0007244/2020	STATE OF ODISHA KANCHAN PATRA @ NUNI VS	RAJIB LOCHAN PATTNAIK VS	// KAMARDA /48 /2020 ()
820	ABLAPL/0007245/2020	STATE OF ODISHA MANAS KUMAR DAS VS	B.K.SAHOO VS	// ODAGAON /168 /2019 ()
821	ABLAPL/0007246/2020	STATE OF ODISHA GOPABANDHU SAHOO VS	DEBENDRA NARAYAN PATTANAIAK VS	// THAKURMUNDA /43 /2020 ()
822	ABLAPL/0007247/2020	STATE OF ODISHA BHARAT CHANDRA BHATTA VS	SABYASACHI MISHRA VS	// JATNI P.S. /226 /2020 ()
823	ABLAPL/0007248/2020	STATE OF ODISHA SABITA BEHERA VS	P.K.SAMANTRAY VS	// GHASIPURA /100 /2020 ()
824	ABLAPL/0007249/2020	STATE OF ODISHA BISWAJIT PANDA VS	SURESH KUMAR JENA VS	// KUAKHIA /169 /2019 ()
825	WPC(OA)/0000716/2018	STATE OF ODISHA RABINDRA KUMAR PATRA VS	M/S.S.S.K.SUBUDHI VS	// // ()
826	WPC(OAC)/0001411/2019	STATE OF ODISHA ANURAG ANUBHAB NAYAK VS	M/S.S.D.ROUTRAY VS	// // ()
827	WPC(OAC)/0001512/2019	STATE OF ODISHA D.SIBA PRASAD VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
828	WPC(OAC)/0002435/2018	NIRANJAN DAS VS STATE OF ODISHA	M/S.SAMEER KUMAR DAS VS	// () //
829	WPC(OAC)/0004816/2011	PADMINI PANDA VS STATE OF ODISHA	M/S.S.K.JOSHI VS	// () //

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MISC CASES FILED on :29/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2020 ARBP/17/2020	KOTHARI GENERAL TRADING LLC-MP	MR. GAUTAM MISRA ,ANUPAM DASH
2	27/2020 ITA/19/2020	916 EPARI JEWELLER PVT. LTD.-MP	DR. KANHAYALAL SHARMA
3	78/2020 MATA/71/2020	MANOJ DAS-MP	RITU RANJAN CHHOTRAY
4	79/2020 MATA/71/2020	MANOJ DAS-MP	RITU RANJAN CHHOTRAY
5	86/2020 CMAPL/137/2020	KANAK SAHOO-MP	MR.JAGANNATH SAHU
6	108/2020 CRLMP/671/2020	BISWANATH MISHRA-MP	TUNA SAHU
7	143/2020 WPC(OAC)/4816/2011	PADMINI PANDA-MP	M/S.S.K.JOSHI
8	161/2020 RPFAM/105/2020	USHARANI SAHOO-MP	HEMANTA KUMAR RATSINGH
9	290/2020 RSA/159/2020	SK. ABDUL GANI-MP	ARIJEET MISHRA
10	379/2020 CRLREV/272/2020	ASHOK HARIJAN @ JAGAT-MP	DEBASIS TRIPATHY
11	380/2020 CRLREV/305/2020	SUSANTA MIRGAN @ MIDHI-MP	DEBASIS TRIPATHY
12	381/2020 CRLREV/305/2020	SUSANTA MIRGAN @ MIDHI-MP	DEBASIS TRIPATHY
13	490/2020 FAO/327/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	SUSANTA KUMAR MAHALI
14	491/2020 FAO/597/2020	KUNIMANI PARIDA-MP	DHANANJAYA MUND
15	492/2020 FAO/466/2020	THE REGIONAL MANAGER ,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	CHANDRANATH
16	493/2020 FAO/462/2020	MANAGER LEGAL,M/S CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	CHANDRANATH
17	568/2020 BLAPL/3963/2020	BIPIN NAYAK-MP	MAHES DAS
18	569/2020 BLAPL/854/2020	ANANDA KUMAR SAHU-MP	ANTARYAMI SWAIN
19	570/2020 BLAPL/4213/2020	MUKESH SAH-MP	BISWARANJAN DALAI
20	572/2020 BLAPL/1785/2020	VISHNU DATTA SUKLA-MP	AMIT PRASAD BOSE
21	573/2020 BLAPL/6456/2019	SUBAL SAMANTARAY @ SUBAL KUMAR SAMANTARAY-MP	JYOTI KISHORE PANDA
22	574/2020 BLAPL/1664/2020	GOPAL GUPTA-MP	CHINMAYA MOHANTY
23	575/2020 BLAPL/4168/2020	PRAFULLA KUMAR SARANGI-MP	DURGA PRASAD DHAL
24	576/2020 BLAPL/464/2020	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
25	585/2020 ABLAPL/6453/2020	SEEMA NAYAK-MP	IPSIT AUROBINDO ACHARYA
26	588/2020	DEEPAK KUMAR MAHANNA-MP	M/S.MANAS RANJAN KHATUA

27	ABLAPL/7020/2020 592/2020	KHIROD SETHI @ KHIRA SETHI-MP	
28	ABLAPL/6979/2020 682/2020	KHADAL SETHI @ KHADALA SETHI-MP	JYOTIRMAYA SAHOO
29	CRLMC/1125/2020 683/2020	PRAKASH PANDA @ PRAKASH KU.PANDA-MP	MOHANDRA KUMAR MOHAPATRO
30	CRLMC/1128/2020 684/2020	MANOJ KUMAR PATTNAIK-MP	SAMARENDRA PATTNAIK
31	CRLMC/3359/2019 685/2020	BINOD KU.PRUSTY-MP	GYANALOKA MOHANTY
32	CRLMC/1129/2020 688/2020	JIMI NAHAK-MP	PRASANTA KUMAR NANDA
33	CRLMC/1132/2020 689/2020	JIMI NAHAK-MP	PRASANTA KUMAR NANDA
34	CRLMC/1132/2020 690/2020	SATYANARAYAN MAHAKUD-MP	U.C.MISHRA
35	CRLMC/1133/2020 691/2020	GOPAL CH.KAR-MP	SACHIDANANDA NAYAK
36	CRLMC/1134/2020 725/2020	PRADEEP KHUNTIA-MP	MR.ARUN KUMAR DAS
37	CRLA/299/2016 739/2020	REGIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	S.MSOHAN CH.NAYAK
38	MACA/672/2018 740/2020	PUSPANJALI SAMAL-MP	B.SINGH
39	MACA/475/2020 741/2020	NATIONAL INSURANCE CO. LTD.-MP	MRINALINI PADHI
40	MACA/477/2020 742/2020	ANUP DAS-MP	P.R.PATNAIK
41	MACA/478/2020 783/2020	AJAY KUMAR BEHERA-MP	HARA PRASAD RATH
42	WA/389/2020 7019/2020	PADMA CHARAN SAHU-MP	JITENDRA KUMAR DIGAL
43	WP(C)/15112/2020 7020/2020	RAMESH CHANDRA SAHOO-MP	JITENDRA KUMAR DIGAL
44	WP(C)/15117/2020 7021/2020	SANTOSH KUMAR NAYAK-MP	JITENDRA KUMAR DIGAL
45	WP(C)/15122/2020 7022/2020	M/S. ARYAN ISPAT AND POWER PRIVATE LIMITED-MP	KARTIK KURMY
46	WP(C)/15145/2020 7023/2020	LAXMINARAYAN PRADHAN-MP	JITENDRA KUMAR DIGAL
47	WP(C)/15146/2020 7024/2020	RANJAN KUMAR ROUT-MP	A.S.NANDY
48	WP(C)/15150/2020 7025/2020	SUDHIR PATEL-MP	JITENDRA KUMAR DIGAL
49	WP(C)/15148/2020 7026/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
50	WP(C)/9659/2020 7027/2020	BANAMALI SATAPATHY-MP	DEEPALI MAHAPATRA
51	WP(C)/9659/2020 7028/2020	AMIYA KETAN SWAIN-MP	DEEPALI MAHAPATRA
52	WP(C)/9712/2020 7029/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
53	WP(C)/9657/2020 7030/2020	SUJIT KUMAR MISHRA-MP	DEEPALI MAHAPATRA
54	WP(C)/9657/2020 7031/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
55	WP(C)/9653/2020 7032/2020	SATYANANDA DASH-MP	DEEPALI MAHAPATRA
56	WP(C)/9653/2020 7033/2020	PROBODHA KUMAR MOHAPATRA-MP	A.S.NANDY
57	WP(C)/15157/2020 7034/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
	WP(C)/9716/2020		

58	7035/2020 WP(C)/9716/2020	BABULAL SAMAL-MP	DEEPALI MAHAPATRA
59	7036/2020 WP(C)/14119/2020	DR.DEVASIS ACHARYA-MP	K.K.SWAIN
60	7037/2020 WP(C)/15160/2020	MADHUMITA PATNAIK-MP	K.K.SWAIN
61	7038/2020 WP(C)/15169/2020	SUBASIS ROUT-MP	BISWABIHARI MOHANTY
62	7039/2020 WP(C)/15170/2020	SASHIBHUSAN RATH-MP	BISWABIHARI MOHANTY
63	7040/2020 WP(C)/15172/2020	PRASANNA KUMAR DAS-MP	DEBENDRA MOHANTA
64	7041/2020 WP(C)/9960/2020	SIMARANI BEHERA-MP	BRUNDABAN ROUT
65	7042/2020 WP(C)/15177/2020	Y.GANAPATI-MP	P.C.CHHINCHANI
66	7043/2020 WP(C)/15178/2020	MANMOHAN MAHAPATRA-MP	MRITUNJAY BANERJEE
67	7044/2020 WP(C)/15181/2020	PRIYA RANJAN SARANGI-MP	JAGABANDHU SAHU
68	7045/2020 WP(C)/15180/2020	CREATIVE ESTCON PVT.LTD-MP	J.M.PATTANAIAK
69	7046/2020 WP(C)/12231/2019	SHUBHASHMITA PANJHA-MP	M/S.SHASHANKA SHEKHAR PATRA
70	7047/2020 WP(C)/12233/2019	SANGITA HOTA-MP	M/S.SHASHANKA SHEKHAR PATRA
71	7048/2020 WP(C)/12236/2019	NIBEDITA MISHRA-MP	M/S.SHASHANKA SEKHAR PATRA
72	7049/2020 WP(C)/12237/2019	RASHMITA DEVI-MP	M/S.SHASHANKA SEKHAR PATRA
73	7050/2020 WP(C)/12238/2019	LAXMIPRIYA SWAIN-MP	M/S.SHASHANKA SEKHAR PATRA
74	7052/2020 WP(C)/12240/2019	KHURSHIED ALAM KHAN-MP	M/S.SHASHANKA SEKHAR PATRA
75	7053/2020 WP(C)/12242/2019	NETAJI PRADHAN-MP	M/S.SHASHANKA SEKHAR PATRA
76	7054/2020 WP(C)/12244/2019	ADITYA KUMAR KAR-MP	M/S.SHASHANKA SEKHAR PATRA
77	7055/2020 WP(C)/12245/2019	PRIYANKA MALLIK-MP	M/S.SHASHANKA SEKHAR PATRA
78	7056/2020 WP(C)/15187/2020	DEBENDRA KUMAR PADHI-MP	ASOK MOHANTY
79	7057/2020 WP(C)/13271/2020	PRAVAS CHANDR MISHRA-MP	LOKANATH RATH
80	7058/2020 WP(C)/15188/2020	PRAVAT KUMAR SETHI-MP	ASOK MOHANTY
81	7059/2020 WP(C)/15066/2020	SUJATA NAYAK-MP	SUKANTA KUMAR DALAI
82	7060/2020 WP(C)/15066/2020	SUJATA NAYAK-MP	SUKANTA KUMAR DALAI
83	7061/2020 WP(C)/15199/2020	RAJIB KUMAR MAHAKUD-MP	N.K.SAHU
84	7062/2020 WP(C)/15199/2020	RAJIB KUMAR MAHAKUD-MP	N.K.SAHU
85	7063/2020 WP(C)/15202/2020	DHYAN TUDU-MP	SAMEER KUMAR DAS
86	7064/2020 WP(C)/15203/2020	PRAMOD KUMAR NAYAK-MP	KURESH PRASAD DASH
87	7065/2020 WP(C)/15204/2020	RAJKISHORE PRADHAN-MP	S.K.PADHI
88	7066/2020 WP(C)/15206/2020	DR.SANAGA MEGHANA-MP	MANOJ KUMAR MISHRA
89	7067/2020	DWARIKA PRASADA GHADAI-MP	DEEPALI MAHAPATRA

90	WP(C)/15210/2020 7068/2020	MANORAMA HOTA-MP	KALI PRASANNA MISHRA
91	WP(C)/15211/2020 7069/2020	RABI SANKAR GAMANGO-MP	B.K.NAYAK (1)
92	WP(C)/15212/2020 7070/2020	MANORAMA BEHERA-MP	DEEPALI MAHAPATRA
93	WP(C)/15215/2020 7072/2020	DINESH PRASAD SAHU-MP	ARUNA KUMAR PATRA
94	WP(C)/15216/2020 7073/2020	DEEPAK KUMAR SWAIN-MP	DEBADATTA MOHANTY
95	WP(C)/15217/2020 7074/2020	BIBHUTI KANTA DAS-MP	NIRANJAN ROUT
96	WP(C)/13566/2020 7075/2020	D.UMESWAR NAIDU-MP	BIRAJA PRASANNA SATAPATHY
97	WP(C)/26007/2019 7076/2020	PRADEEPTA KUMAR DASH-MP	BIRAJA PRASANNA SATAPATHY
98	WP(C)/26009/2019 7078/2020	M/S.ROHIT FERROTECH LTD.-MP	M/S.SOMADARSAN MOHANTY
99	WP(C)/1181/2020 7079/2020	NAKULA SAHOO-MP	NIRANJAN LENKA
100	WP(C)/15230/2020 7080/2020	RANJIT SENAPATI-MP	KSHIROD KU.ROUT
101	WP(C)/10166/2020 7081/2020	M/S ARRDY ENGINEERING INNOVATGIONS PVT.LTD.-MP	KARTIK KURMY
102	WP(C)/15235/2020 7082/2020	RUPSA PUHAN-MP	KSHIROD KUMAR ROUT
103	WP(C)/10168/2020 7083/2020	TRINATH PRADHAN-MP	SANGRAM JENA
104	WP(C)/15248/2020 7084/2020	NIHAR RANJAN SAMAL-MP	KANANBALA ROY CHOUDHURY
105	WP(C)/15250/2020 7085/2020	JYOTIRANJAN MOHAPATRA-MP	AKSHAYA KUMAR PANDEY
106	WP(C)/15253/2020 7087/2020	VALENTINA RAY-MP	M/S. V. NARASINGH
107	WP(C)/15260/2020 7088/2020	SUSIL KUMAR AGARWAL-MP	KARTIK KURMY
108	WP(C)/15262/2020 7089/2020	RUDRA PRATAP LENKA-MP	L.MISHRA
109	WP(C)/14298/2020 7090/2020	SUSIL KUMAR AGARWAL-MP	KARTIK KURMY
110	WP(C)/15262/2020 7091/2020	DINESH PRASAD PATTANAYAK-MP	M/S.SASWAT DAS
111	WP(C)/15265/2020 7092/2020	DASARATHI BEHERA-MP	SILADITYA RAY
112	WP(C)/15266/2020 7097/2020	INDUREKHA PATTNAYAK-MP	SWAPNA KUMAR OJHA
113	WP(C)/15270/2020 7098/2020	R.PARVATI-MP	ARUN KUMAR PATRA
114	WP(C)/15271/2020 7100/2020	GANESHJEW THAKUR BIJE KALIGALI-MP	DILLIP RAY
115	WP(C)/14930/2020 7103/2020	DINESH PRASAD SAHU-MP	ARUNA KUMAR PATRA
116	WP(C)/15272/2020 7104/2020	DR.BISHNU PRASAD SAR-MP	DEEPALI MOHAPATRA
117	WP(C)/10491/2020 7105/2020	DHANIRAM NAIK-MP	DIGAMBAR SETHI
118	WP(C)/15274/2020 7106/2020	M/S. MAA MANGALA SAW MILL-MP	KAJAL SAHOO
119	WP(C)/15275/2020 7108/2020	BUTU NAIK-MP	DIGAMBAR SETHI
120	WP(C)/15276/2020 7109/2020	KEDARNATH BARADA-MP	MANOJ OJHA
	WP(C)/9385/2020		

121	7110/2020 WP(C)/15277/2020	M/S. SHIV METTALICKS PVT.LTD.-MP	PRATIK DASH
122	7111/2020 WP(C)/4939/2017	SUSILA MALLICK-MP	M/S.B.M.SARANGI
123	7112/2020 WP(C)/20298/2016	SIKSHA O ANUSANDHAN UNIVERSITY-MP	M/S.SARADA P.SARANGI
124	7113/2020 WP(C)/13033/2016	BINAYAK MISHRA-MP	M/S.PRAFULLA KU.MOHAPATRA
125	7114/2020 WP(C)/5811/2014	JHUNA SWAIN-MP	M/S.RAMA CH.SARANGI
126	7115/2020 WP(C)/9585/2016	NALINIKANTA SAHU-MP	M/S.RAMAKANTA SARANGI
127	7116/2020 WP(C)/10247/2016	BISHNU PR.SAHOO-MP	MR.DAYANIDHI MISHRA
128	7117/2020 WP(C)/3503/2016	DILLIP KU.PRADHAN-MP	M/S.MANORANJAN ACHARYA
129	7118/2020 WP(C)/10227/2016	BISWA RANJAN PATRA-MP	M/S.DAYANIDHI MISHRA
130	7119/2020 WP(C)/3505/2016	SUBASINI HOTA-MP	M/S.MANORANJAN ACHARYA
131	7120/2020 WP(C)/13215/2020	SISIR RANJAN PATTNAIK-MP	KANANBALA ROY CHOUDHURY
132	7121/2020 WP(C)/13216/2020	HRUDANANDA SAMAL-MP	KANANBALA ROY CHOUDHURY
133	7122/2020 WP(C)/15299/2020	RADHARANI NAYAK-MP	BIKIRAM KESHARI MOHANTY
134	7123/2020 WP(C)/15301/2020	LINGARAJ CHHATOI-MP	BRAHMANANDA TRIPATHY
135	7125/2020 WP(C)/15330/2020	BASANTIMALA PANDA-MP	TUKUNA KUMAR MISHRA
136	7126/2020 WP(C)/15334/2020	NIRUPAMA SAHA-MP	TUKUNA KUMAR MISHRA
137	7127/2020 WP(C)/15350/2020	TARAK NATH SUR-MP	B.N.MOHANTY
138	7128/2020 WP(C)/15352/2020	DESHA RANJAN SETHI-MP	M/S.DEEPALI MAHAPATRA
139	7129/2020 WP(C)/15352/2020	DESHA RANJAN SETHI-MP	M/S.DEEPALI MAHAPATRA
140	7130/2020 WP(C)/15359/2020	SANATAN NAYAK-MP	PRAFULLA KUMAR RATH
141	7131/2020 WP(C)/15360/2020	JITENDRA KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
142	7132/2020 WP(C)/15363/2020	SASMITA DAS-MP	PRAFULLA KUMAR RATH
143	7133/2020 WP(C)/15363/2020	SASMITA DAS-MP	PRAFULLA KUMAR RATH
144	7134/2020 WP(C)/15364/2020	NITIN KUMAR SAHU-MP	ARUN KUMAR PATRA
145	7135/2020 WP(C)/15365/2020	DHARMANANDA OJHA-MP	KISHORE KUMAR JENA
146	7136/2020 WP(C)/15368/2020	GOPAL PRASAD @ GOPAL PRASAD SAHU-MP	ARUN KUMAR PATRA
147	7137/2020 WP(C)/15370/2020	AJAY KUMAR SAHU-MP	B.S.DASPARIDA
148	7138/2020 WP(C)/15371/2020	DINESH PRASAD SAHU-MP	ARUNA KUMAR PATRA
149	7139/2020 WP(C)/15373/2020	JUGA PRASAD KANUNGO-MP	SWARUP KUMAR PATNAIK
150	7140/2020 WP(C)/15375/2020	M/S.NATIONAL STEEL AND WIRE PRODUCTS-MP	GOURI MOHAN RATH
151	7141/2020 WP(C)/15377/2020	PRIYA DARSAN RAY-MP	SWARUP KUMAR PATNAIK
152	7142/2020	ASHOK SAHU-MP	K.K.SWAIN

153	WP(C)/15389/2020 7144/2020	SANJAYA KUMAR MALLICK-MP	SADASIVA PATRA
154	WP(C)/15393/2020 7145/2020	JAMBESWAR PATTANAIK-MP	A.S.NANDY
155	WP(C)/15398/2020 7146/2020	PRASANTA KUMAR SAHOO-MP	A.S.NANDY
156	WP(C)/15399/2020 7147/2020	ARUN KUMAR MOHANTY-MP	A.S.NANDY
157	WP(C)/15401/2020 7148/2020	KISHORE CHANDRA DASH-MP	B.S.TRIPATHY
158	WP(C)/15403/2020 7149/2020	SANTOSH KUMAR SAMAL-MP	SRIKANTA KUMAR NATH
159	WP(C)/15404/2020 7150/2020	BIKASH CHANDRA GAAN-MP	DIPTI RANJAN BHOKTA
160	WP(C)/15405/2020 7151/2020	LILARANI SWAIN-MP	SHASHI BHUSAN JENA
161	WP(C)/15417/2020 7152/2020	UTTAM TARAI-MP	SUKANTA KUMAR DALAI
162	WP(C)/15423/2020 105/2020	PRAMOD KU.BINDHANI-MP	M/S.PRASANNA KUMAR NANDA
163	CONTC/2115/2019 571/2020	RABINDRA KUMAR BEHERA-MP	JYOTIRMAYA SAHOO
164	BLAPL/1863/2020 583/2020	PRAFULLA JENA-MP	
165	ABLAPL/3512/2020 584/2020	SK.HASIBULA @ SK HAJIBULA-MP	
166	ABLAPL/2756/2020 586/2020	ANIL MAHANANDA-MP	
167	ABLAPL/10011/2018 587/2020	ANIL MAHANANDA-MP	
168	ABLAPL/10011/2018 589/2020	DANDU MANGAL-MP	
169	ABLAPL/2862/2020 590/2020	GNYANANANDA MISHRA @GYANANANDA-MP	
170	ABLAPL/9744/2019 591/2020	NILAMBAR PUTHAL@NILAMBAR POTHALA-MP	
171	ABLAPL/9855/2019 679/2020	SARAT KUMAR SETHY-MP	
172	CRLMC/643/2020 680/2020	KALU@ATABUR KHAN-MP	
173	CRLMC/642/2020 681/2020	SANTOSH BEHERA@SANTIA-MP	
174	CRLMC/623/2020 686/2020	GOPINATH PANDA@JITENDRA PANDA@PANAD-MP	
175	CRLMC/644/2020 687/2020	BULA@SURESH SETHI-MP	
176	CRLMC/798/2020 738/2020	DIVISIONAL MANAGER.ORIENTAL INSURANCE CO.LTD.,ANGUL-MP	
177	MACA/456/2018 7051/2020	SNEHASUDHA PANDA-MP	
178	WP(C)/12239/2019 7071/2020	TUSHAR MALLICK-MP	
179	WP(C)/7625/2016 7077/2020	KSHIROD KUMAR PATI-MP	
180	WP(C)/13750/2020 7093/2020	BIRUPA COLLEGE-MP	
181	WP(C)/627/2016 7094/2020	UMESH CHANDRA GARNAIK-MP	
182	WP(C)/13345/2020 7095/2020	SURENDRANATH SATAPATHY-MP	
183	WP(C)/13334/2020 7096/2020	UTTAM KUMAR MOHANTY-MP	
	WP(C)/13339/2020		

184	7099/2020 WP(C)/13343/2020	PRASHANTA KUMAR PATTNAIK-MP	
185	7101/2020 WP(C)/13332/2020	K.BENU GOPAL ACHARYA-MP	
186	7102/2020 WP(C)/13337/2020	CHANDRA SEKHAR SAHOO-MP	
187	7107/2020 WP(C)/10037/2020	PRIYABRATA MOHANTY-MP	
188	7124/2020 WP(C)/9184/2019	BIRABAR SAHOO-MP	M/S.P.K.MOHANTY
189	7143/2020 WP(C)/12370/2013	G.S.,ODISHA GRAMYA-MP	